

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 425 OF 2023

In the matter of: -

Deepika Khari

Applicant

Vs.

State of Uttar Pradesh &Ors.

Respondents

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Filed By:



(ANUJ BHANDARI)

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Place: Delhi

Dated: 24.10.2025

REPORT IN COMPLIANCE TO THE HON'BLE NGT ORDER DATED 10-09-2025 IN ORIGINAL APPLICATION NO. 425/2023 TITLED DEEPIKA KHARI APPLICANT VERSUS STATE OF U.P. & ORS.

1.0 Background:

In the matter of OA No. 425/2023, *Deepika Khari v. State of U.P. & Others* wherein the applicant raised the issue of burning dry leaves at multiple locations in the Badkot Forest Range along the Rishikesh-Dehradun Road, and the inaction of forest and police officials despite complaints made to them.

In the said matter, Hon'ble National Green Tribunal (hereinafter referred to as 'NGT'), vide order dated 10-09-2025, (Copy enclosed at **Annexure-I**) directed as follows:

Para 6 "In view of the nature and magnitude of the control of forest fires, we consider it essential that the information pertaining to each of the States and UTs having forest with respect to the aspects highlighted in the orders passed by this Tribunal be uploaded on the websites of the Forest Department of the concerned State/UT Forest Department and we direct uploading of such information on the website of the State/UT Forest Department within one month accordingly. CPCB is directed to forward a copy of this order to the PCCFs (HoFF) of the concerned States/UTs for requisite compliance and to compile the information and file report regarding the information so uploaded by the Forest Department of the concerned States/UTs."

2. Compliance to the Direction:

To comply with the Hon'ble NGT's directions vide order dated 10-09-2025, the CPCB has forwarded a copy of the said order to the Principal Chief Conservator of Forests (PCCF) / Chief Conservator of Forests (CCF) of all States/UTs, vide letter dated 24-09-2025 (copy enclosed at **Annexure-II**), with a request to upload the requisite information pertaining to the aspects highlighted in the Hon'ble NGT's order on the respective Forest Department websites of the concerned States/UTs and to provide the web link of the same to CPCB.

Subsequently, reminder letters dated 10-10-2025 and 15-10-2025 (copies enclosed at **Annexure-III**) were also issued, requesting for providing the link of the information uploaded on the Forest Department's website, as directed by the Hon'ble NGT in the aforesaid matter so that CPCB may prepare the report in compliance with the Hon'ble NGT's directions within the stipulated timeframe.

3. Compilation of information received from States/UTs:

Principal Chief Conservators of Forests / Additional Principal Chief Conservators of Forests / Chief Conservators of Forests / Deputy Chief Conservators of Forests / Conservators of Forests from 25 States and Union Territories have responded to aforesaid communications made by the CPCB.

Responses have not yet been received from 11 States/UTs, namely: Andhra Pradesh, Arunachal Pradesh, Chhattisgarh, Haryana, Himachal Pradesh, Kerala, Meghalaya, Puducherry, Tamil Nadu, Telangana, and Uttar Pradesh.

As per the information provided by the 25 States/UTs that have responded, details on forest fires have been uploaded on the website by the following States and Union Territories:

Assam, Andaman & Nicobar Islands, Bihar, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Goa, Gujarat, Jammu & Kashmir, Jharkhand, Karnataka, Ladakh, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tripura, Uttarakhand, and West Bengal.

The status of information received from the States/UTs is as follows;

Sr. No.	States/UTs	Information uploaded on website of the for department Yes/No.	Communication received enclosed as
1.	Andhra Pradesh	No information Provided	-
2.	Arunachal Pradesh	No information Provided	-
3.	Assam	Yes	Annexure IV
4.	Andaman & Nicobar	Yes	Annexures V

5.	Bihar	Yes	Annexure VI
6.	Chandigarh	Yes	Annexure VII
7.	Chhattisgarh	No information Provided	-
8.	Daman, Diu & Dadra & Nagar Haveli	Yes	Annexure VIII
9.	Delhi	Yes	Annexure IX
10.	Goa	Yes	Annexure X
11.	Gujarat	Yes	Annexures XI
12.	Haryana	No information Provided	-
13.	Himachal Pradesh	No information Provided	-
14.	Jammu & Kashmir	Yes	Annexure XII
15.	Jharkhand	Yes	Annexure XIII
16.	Karnataka	Yes	Annexure XIV
17.	Kerala	No information Provided	-
18.	Ladakh	Yes	Annexure XV
19.	Lakshadweep	Yes	Annexure XVI
20.	Madhya Pradesh	Yes	Annexure-XVII
21.	Maharashtra	Yes	Annexure-XVIII
22.	Manipur	Yes	Annexure-XIX
23.	Meghalaya	No information Provided	-
24.	Mizoram	Yes	Annexure-XX
25.	Nagaland	Yes	Annexure-XXI
26.	Odisha	Yes	Annexure-XXII
27.	Puducherry	No information Provided	-
28.	Punjab	Yes	Annexure-XXIII
29.	Rajasthan	Yes	Annexure-XXIV
30.	Sikkim	Yes	Annexure-XXV
31.	Tamil Nadu	No information Provided	-
32.	Telangana	No information Provided	-
33.	Tripura	Yes	Annexure-XXVI
34.	Uttar Pradesh	No information Provided	-

35.	Uttarakhand	Yes	Annexure-XXVII
36.	West Bengal	Yes	Annexure-XXVIII

3.1 Assam

As per the information provided by the office of the Principal Chief Conservator of Forests of Assam, vide letter dated, 22-10-2025 (Copy enclosed at **Annexure-IV**) the information on number of fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link: https://forest.assam.gov.in/sites/default/files/swf_utility_folder/departments/pccf_lipl_in_oid_4/menu/document/honble_ngt_original_application_no_425_2023_in_the_matter_of_deepika_khari_vs_state_of_up_or_0.pdf)

3.2 Andaman & Nicobar

As per the information provided by the office of the Chief Conservator of Forests (Territorial) of Andaman & Nicobar, vide e mail dated, 06-10-2025 (Copy enclosed at **Annexure-V**) the information on number of fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link:

[https://forest.and.nic.in/docs/O.A.NO.4252023\(Deepika%20khari%20Vs%20State%20of%20UP\).docx](https://forest.and.nic.in/docs/O.A.NO.4252023(Deepika%20khari%20Vs%20State%20of%20UP).docx))

3.3 Bihar

As per the information provided by the office of the Chief Conservator of Forests of Bihar vide e mail dated, 06-10-2025 (Copy enclosed at **Annexure-VI**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been

uploaded on the website of forest department (web link: <https://betastate.bihar.gov.in/forest/DyPageView?PageTitleID=10538>).

3.4 Chandigarh

As per the information provided by the office of the Chief Conservator of Forests of Chandigarh vide e mail dated, 17-10-2025 (Copy enclosed at **Annexure-VII**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link: <https://chandigarhforest.gov.in/wp-content/uploads/2025/10/Forest-Fire-information-.pdf>)

3.5 Daman, Diu & Dadra & Nagar Haveli

As per the information provided by the office of the Deputy Conservator of Forests of Daman, Diu & Dadra & Nagar Haveli vide e mail dated, 13-10-2025 (Copy enclosed at **Annexure-VIII**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link <https://forests.ddd.gov.in/actsrule/pdf-viewer/186baa37d4f312>)

3.6 Delhi

As per the information provided by the office of the Deputy Conservator of Forests of Delhi vide letter dated, 03-10-2025 (Copy enclosed at **Annexure-IX**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link <https://forest.delhi.gov.in/sites/default/files/Forest/circulars-orders/4252023.pdf>)

3.7 Goa

As per the information provided by the office of the Deputy Conservator of Forests of Goa vide letter dated, 06-10-2025 (Copy enclosed at **Annexure-X**) the information on number of forest fire incidences in 2025, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link <https://forest.goa.gov.in/sites/default/files/2025-09/O.A.%20425%20OF%202023.pdf>)

3.8 Gujarat

As per the information provided by the CPCB Regional Directorate Vadodara vide e mail dated, 16-10-2025 (Copy enclosed at **Annexure-XI**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded by forest department of Gujarat on the website of forest department (web link: <https://forests.gujarat.gov.in/writereaddata/images/pdf/Gujarat-Forest-Fire-Protection.pdf>)

3.9 Jammu & Kashmir

As per the information provided by the Forest Department of Jammu & Kashmir vide e mail dated, 15-10-2025 (Copy enclosed at **Annexure-XII**) the information the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link <https://forest.jk.gov.in/assets/pdf/jk%20forest%20fires%20data%2015%20Oct%202025.pdf>)

3.10 Jharkhand

As per the information provided by the CPCB Regional Directorate Kolkata vide e mail dated, 18-10-2025 (Copy enclosed at **Annexure-XIII**) the

information on forest fire incidences and action taken report for the year 2024, has been uploaded by forest department of Jharkhand on the website of forest department (web link https://forest.jharkhand.gov.in/forest_fire_control_measures.aspx)

3.11 Karnataka

As per the information provided by the office of the Principal Chief Conservator of Forests of Karnataka vide letter dated, 06-10-2025 (Copy enclosed at **Annexure-XIV**) the information on number of forest fire incidences, preventive measures taken for forest fire management and several budgetary schemes has been uploaded on the website of forest department (web link:

[https://aranya.gov.in/aranyacms/\(S\(iztm1u1qh5zxpze52nutcffc\)\)/English/ForestFire.aspx](https://aranya.gov.in/aranyacms/(S(iztm1u1qh5zxpze52nutcffc))/English/ForestFire.aspx))

3.12 Ladakh

As per the information provided by the office of the Chief Conservator of Forests of Ladakh vide e mail dated, 06-10-2025 (Copy enclosed at **Annexure-XV**) the information on number of forest fire incidences, causes of forest fires, preventive measures proposed and funds allocated has been uploaded on the website of forest department (web link <https://cdnbbsr.s3waas.gov.in/s395192c98732387165bf8e396c0f2dad2/uploads/2025/10/202510171584355323.pdf>)

3.13 Lakshadweep

As per the information provided by the Department of Environment and Forest of Lakshadweep vide letter dated, 15-10-2025 (Copy enclosed at **Annexure-XVI**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link https://lakshadweep.gov.in/notice_category/circulars/)

3.14 Madhya Pradesh

As per the information provided by the Forest Department of Madhya Pradesh vide e mail dated, 17-10-2025 (Copy enclosed at **Annexure-XVII**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link https://mpforest.gov.in/admin/PDF/prescribed_format171025055742.pdf)

3.15 Maharashtra

As per the information provided by the office of the Deputy Conservator of Forests of Maharashtra vide e mail dated, 17-10-2025 (Copy enclosed at **Annexure-XVIII**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link <http://mahaforest.gov.in/writereaddata/fckimagefile/FireInfo.pdf>)

3.16 Manipur

As per the information provided by the office of the Principal Chief Conservator of Forests of Manipur vide letter dated, 10-10-2025 (Copy enclosed at **Annexure-XIX**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link <https://forest.manipurforest.gov.in/announcement>)

3.17 Mizoram

As per the information provided by the office of the Principal Conservator of Forests of Mizoram vide e mail dated, 07-10-2025 (Copy enclosed at **Annexure-XX**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest

fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link <https://forest.mizoram.gov.in/post/essential-information-pertaining-to-control-of-forest-fires-in-respect-to-the-state-of-mizoramas-per-honble-ngt-order-dt-10092025>)

3.18 Nagaland

As per the information provided by the office of the Principal Chief Conservator of Forests of Nagaland vide letter dated, 13-10-2025 (Copy enclosed at **Annexure-XXI**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link <https://forest.nagaland.gov.in/wp-content/uploads/2025/10/Nagaland-compliance-NGT-OA-No.-4252023.pdf>)

3.19 Odisha

As per the information provided by the office of the Principal Chief Conservator of Forests of Odisha vide letter dated, 16-10-2025 (Copy enclosed at **Annexure-XXII**) the information on number of forest fire incidences and Standard Operating Procedure to prevent forest fire has been uploaded on the website of forest department (web link <https://odishaforest.in/forest-fire>)

3.20 Punjab

As per the information provided by the office of the Chief Conservator of Forests of Punjab vide e mail dated, 17-10-2025 (Copy enclosed at **Annexure-XXIII**) the information on number of forest fire incidences in 2024-25, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link https://forest.punjab.gov.in/media/documents/Letter_dated_16.10.2025.pdf)

3.21 Rajasthan

As per the information provided by the office of the Principal Chief Conservator of Forests of Rajasthan vide letter dated, 09-10-2025 (Copy enclosed at **Annexure-XXIV**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link

<https://forest.rajasthan.gov.in/content/raj/forest/en/aboutus/departmental-wings/forest-protection1/forest-fire-management---control.html>)

3.22 Sikkim

As per the information provided by the office of the Conservator of Forests of Sikkim vide letter dated, 17-10-2025 (Copy enclosed at **Annexure-XXV**) the information on number of forest fire incidences in 2024, causes of forest fires, measures taken to remedy the damage caused by forest fires, preventive measures proposed for preventing the forest fires and funds allocated has been uploaded on the website of forest department (web link:

<http://www.sikkimforest.gov.in/docs/Forestry/Sikkim%20Forest%20Fire%20Prevention,%20Management%20and%20Control%20Compliance%20with%20Hon'ble%20NGT%20Order.pdf>)

3.23 Tripura

As per the information provided by the office of the Deputy Conservator of Forests of Tripura vide e mail dated, 10-10-2025 (Copy enclosed at **Annexure-XXVI**) the information on causes of forest fires and preventive measures proposed for preventing the forest fires has been uploaded on the website of forest department (web link

<https://forest.tripura.gov.in/sites/default/files/documents/Uploading%20of%20Orelevant%20information%20in%20compliance%20of%20Hon%27ble%20NGT.pdf>)

3.24 Uttarakhand

As per the information provided by the office of the Chief Conservator of Forests of Uttarakhand vide e mail dated, 17-10-2025 (Copy enclosed at **Annexure-XXVII**) the information on number of forest fire incidences, field manual & Standard Operating Procedure to control forest fire and forest fire management plan has been uploaded on the website of forest department (web link <https://forest.uk.gov.in/forest-fire-info>)

3.25 West Bengal

As per the information provided by the office of the Principal Chief Conservator of Forests of West Bengal vide letter dated, 15-10-2025 (Copy enclosed at **Annexure- XXVIII**) the information on last five-year forest fire occurrence with estimated loss has been uploaded on the website of forest department (web link <https://forest.wb.gov.in/upload/publication/Last%20five%20years%20forest%20fire%20occurrence.pdf>)

4. Conclusion:

The Forest Departments of 25 States/UTs have uploaded the information regarding forest fire. Assam, Andaman & Nicobar, Bihar, Chandigarh, Daman Diu & Dadra & Nagar Haveli, Delhi, Goa, Gujarat, Jammu & Kashmir, Karnataka, Ladakh, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Punjab, Rajasthan and Sikkim have uploaded the information regarding incidences of forest fire, causes, preventive measures and fund allocated on their websites. While Jharkhand has uploaded information on forest fire incidences and action taken report for 2024, Odisha on the number of incidences and Standard Operating Procedure for prevention, Tripura on causes and proposed preventive measures, Uttarakhand on incidences, field manual, SOP & management plan and West Bengal on last five-year forest fire occurrences with estimated losses on their respective website.

The Forest Departments of the following 11 States/UTs have not provided information regarding the uploading of forest fire information on their websites:

Andhra Pradesh, Arunachal Pradesh, Chhattisgarh, Haryana, Himachal Pradesh, Kerala, Meghalaya, Puducherry, Tamil Nadu, Telangana and Uttar Pradesh.

The web link of website of forest department of the 25 States/UTs that have uploaded the forest fire information, is given in the table below;

S. No.	States/UTs	Web Link
1	Assam	https://forest.assam.gov.in/sites/default/files/swf_utility_folder/departments/pccf_lipl_in_oid_4/menu/document/honble_ngt_original_application_no_425_2023_in_the_matter_of_deepika_khari_vs_state_of_up_ors_0.pdf
2	Andaman & Nicobar	https://forest.and.nic.in/docs/O.A.NO.4252023(Deepika%20khari%20Vs%20State%20of%20UP).docx
3	Bihar	https://betastate.bihar.gov.in/forest/DyPageView?PageTitleID=10538
4	Chandigarh	https://chandigarhforest.gov.in/wp-content/uploads/2025/10/Forest-Fire-information-.pdf
5	Daman, Diu & Dadra & Nagar Haveli	https://forests.ddd.gov.in/actsrule/pdf-viewer/186baa37d4f312
6	Delhi	https://forest.delhi.gov.in/sites/default/files/Forest/circulars-orders/4252023.pdf

7	Goa	https://forest.goa.gov.in/sites/default/files/2025-09/O.A.%20425%20OF%202023.pdf
8	Gujarat	https://forests.gujarat.gov.in/writereaddata/images/pdf/Gujarat-Forest-Fire-Protection.pdf
9	Jammu & Kashmir	https://forest.jk.gov.in/assets/pdf/jk%20forest%20fires%20data%2015%20Oct%202025.pdf
10	Jharkhand	https://forest.jharkhand.gov.in/forest_fire_control_measures.aspx
11	Karnataka	https://aranya.gov.in/aranyacms/(S(iztm1u1qh5zxpze52nutcffc))/English/ForestFire.e.aspx
12	Ladakh	https://cdnbbsr.s3waas.gov.in/s395192c98732387165bf8e396c0f2dad2/uploads/2025/10/202510171584355323.pdf
13	Lakshadweep	https://lakshadweep.gov.in/notice_category/circulars/
14	Madhya Pradesh	https://mpforest.gov.in/admin/PDF/prescribed_format171025055742.pdf
15	Maharashtra	http://mahaforest.gov.in/writereaddata/fck_imagefile/FireInfo.pdf
16	Manipur	https://forest.manipurforest.gov.in/announcement
17	Mizoram	https://forest.mizoram.gov.in/post/essential-information-pertaining-to-control-of-forest-fires-in-respect-to-the-state-of-mizoram-as-per-honble-ngt-order-dt-10092025

18	Nagaland	https://forest.nagaland.gov.in/wp-content/uploads/2025/10/Nagaland-compliance-NGT-OA-No.-4252023.pdf
19	Odisha	https://odishaforest.in/forest-fire
20	Punjab	https://forest.punjab.gov.in/media/documents/Letter_dated_16.10.2025.pdf
21	Rajasthan	https://forest.rajasthan.gov.in/content/rajforest/en/aboutus/departmental-wings/forest-protection1/forest-fire-management--control.html
22	Sikkim	http://www.sikkimforest.gov.in/docs/Forestry/Sikkim%20Forest%20Fire%20Prevention,%20Management%20and%20Control%20-Compliance%20with%20Hon'ble%20NGT%20Order.pdf
23	Tripura	https://forest.tripura.gov.in/sites/default/files/documents/Uploading%20of%20relevant%20information%20in%20compliance%20of%20Hon%27ble%20NGT.pdf
24	Uttarakhand	https://forest.uk.gov.in/forest-fire-info
25	West Bengal	https://forest.wb.gov.in/upload/publication/Last%20five%20years%20forest%20fire%20occurance.pdf



(Sharandeep Singh)

Scientist 'E'

Central Pollution Control Board

24.10.2025

Item No. 01

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 425/2023

Deepika Khari

Applicant

Versus

State of U.P. & Ors.

Respondents

Date of hearing: 10.09.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None for the applicant.

Respondents: Ms. Suhasini Sen, Advocate for respondent no.1.
Mr. Deepak Boora, Advocate for respondent no. 2 to 5.
Mr. Anuj Bhandari, Advocate for respondent no. 7.
Mr. Sushanta Kumar Pattnaik, CCF, Fire and Disaster Management,
Uttarakhand.
None for the respondent no.6.

ORDER

1. In the present case, Forest Survey of India was impleaded as respondent no.6 and was duly served but none has appeared for respondent no.6 and no response has been filed by respondent no.6 so far.

2. The proceedings before this Tribunal are not adversarial in nature and the concerned authorities impleaded as respondents being under constitutional obligation to protect and improve environment cannot abstain from the proceedings before this Tribunal on assumption of applicability of provisions of civil law warranting taking of *ex-parte* proceedings against absenting respondents. Such authorities are

impleaded as respondents for a purpose taking into consideration their role and also their potential contribution to the environmental remediations. Since, respondent no.6- Forest Survey of India has not appeared despite service of notice, we are constraint to impose cost of Rs. 1 lakh on respondent no.6- Forest Survey of India for inconvenience, delay in disposal and unnecessary adjournment thereby caused.

3. Respondent no.6- Forest Survey of India is directed to appear on the next date of hearing fixed and file its response at least one week before the next date of hearing fixed and ensure its representation before this Tribunal within one month.

4. Costs may also be deposited by respondent no.6- Forest Survey of India with the Secretary, NGT Bar Association, Principal Bench, New Delhi.

5. In compliance with order dated 06.08.2025, Mr. Sushanta Kumar Pattnaik, CCF, Fire and Disaster Management, Uttarakhand has appeared before this Tribunal and we have interacted with him and heard submissions made by him.

6. In view of the nature and magnitude of the control of forest fires, we consider it essential that the information pertaining to each of the States and UTs having forest with respect to the aspects highlighted in the orders passed by this Tribunal be uploaded on the websites of the Forest Department of the concerned State/UT Forest Department and we direct uploading of such information on the website of the State/UT Forest Department within one month accordingly. CPCB is directed to forward a copy of this order to the PCCFs (HoFF) of the concerned States/UTs for requisite compliance and to compile the information and file report regarding the information so uploaded by the Forest Department of the concerned States/UTs.

7. List on 27.10.2025 for further hearing.
8. Additional response may be filed by any of the respondents and suggests may be filed by learned Amicus Curiae at least one week before the date of hearing fixed.
9. Appropriate interim directions will also be given by this Tribunal on that date.
10. After completion of above said order, Mr. Sushil Chandra, Deputy Director, FSI has joined through V.C. It appears that he joined V.C. from the beginning but he did not turn on his microphone and video when the hearing commenced in the case. The directions regarding filing of response, representation before this Tribunal and payment of costs be complied with by respondent no.6- FSI.
11. A copy of this order be sent to the Director General, Forest Survey of India and Member Secretary, CPCB by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

September 10th, 2025
Original Application No. 425/2023
AB



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

No. CM-13011/38/2025-LAW-HO-CPCB-HO

24.09.2025

To,

The Principal Chief Conservator of Forests / Chief Conservator of Forests
All states/UTs (As per list) (List-I)

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari
versus State of U.P. & Ors.

Reference: Hon'ble NGT Order dated 10.09.2025

Ma'am/Sir,

This has reference to Hon'ble National Green Tribunal (NGT) order dated 10.09.2025 (copy enclosed) in the matter of Original Application No. 425/2023 Deepika Khari versus State of U.P. & Ors. Hon'ble NGT, vide referred order, has directed as follows;

"6. In view of the nature and magnitude of the control of forest fires, we consider it essential that the information pertaining to each of the States and UTs having forest with respect to the aspects highlighted in the orders passed by this Tribunal be uploaded on the websites of the Forest Department of the concerned State/UT Forest Department and we direct uploading of such information on the website of the State/UT Forest Department within one month accordingly. CPCB is directed to forward a copy of this order to the PCCFs (HoFF) of the concerned States/UTs for requisite compliance and to compile the information and file report regarding the information so uploaded by the Forest Department of the concerned States/UTs."

In view of the above, it is requested to take necessary action to comply the above stated direction issued by Hon'ble NGT and action taken report with link of the website where requisite information uploaded by the Forest department, may kindly be provided to this office by **06 October, 2025 to email id's ckdixit.cpcb@nic.in & upcl.cpcb@gov.in**, so that same may be compiled and submitted to Hon'ble NGT within the stipulated time period. Further, for any query may please contact Dr C K Dixit, Scientist 'D' (9140622063, ckdixit.cpcb@nic.in).

Encl.: As above

Yours faithfully,

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्दिष्ट
दिनांक 26/9/25

Sharandeep
24.09.2025
(Sharandeep Singh)

Additional Director & Head UPC-I

Copy to:

The Regional Director
Central Pollution Control Board
(All CPCB RDs)(List-II)

: For kind information and following up
with the concerned agency, as above, in their
jurisdiction, please

Sharandeep
24.09.2025
(Sharandeep Singh)

822/UPC-I/25
25/09/2025

o/c

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.
Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

List I

S.No.	<u>State/UT</u>	<u>Office Address</u>
1.	ANDHRA PRADESH	Principal Chief Conservator of Forests (HoFF), Andhra Pradesh Forest Department, Government of Andhra Pradesh, Tulja Guda Complex, building, M.J. Market, Hyderabad, (Andhra Pradesh) – 500 001
2.	ARUNACHAL PRADESH	Principal Chief Conservator of Forests and Principal Secretary(E&F), Government of Arunachal Pradesh, ITANAGAR - 791 111.
3.	ASSAM	Principal Chief Conservator of Forests, Head of Forest Force, Aranya Bhawan, Panjabari, Guwahati, 781037, Assam
4.	BIHAR	Principal Chief Conservator of Forests Bihar forest department, Vishweshwariah complex, Chowthi Manzil, Technology Bhavan, Beli road, Patna, (Bihar) - 800 015
5.	CHHATTISGARH	Principal Chief Conservator of Forests (HoFF), Chhattisgarh Forest Department, Jai Raod, Aranya Bhawan Raipur (C.G.)- 492 007
6.	GOA	Principal Chief Conservator of Forests, Gomantak Maratha Samaj, Dayanand Smriti Building, Panaji-403001 Goa
7.	GUJARAT	Principal Chief Conservator of Forests, Government of Gujarat, Department of Forests, Aranya Bhavan, Block No. A/3, Near 'Ch' Circle, Opp. ST. Xaviers High School, Sector-10/A, Gandhi Nagar, Gujarat-382010
8.	HARYANA	Principal Chief Conservator of Forests (HoFF) Department of E&F, Govt. of Haryana, Van Bhawan, Sector-6, Plot no. C-18,Panchkula – 134109 (Haryana)
9.	HIMACHAL PRADESH	Principal Chief Conservator of Forests, HoFF, Himachal Pradesh Forest Department, Government of Himachal Pradesh, , Talland, Shimla-171001, (Himachal Pradesh)
10.	JHARKHAND	Principal Chief Conservator of Forest & Head of the Forest Force (HoFF) Forests,Environment and Climate Change Department, Van Bhawan, Doranda,Ranchi, Jharkhand-834002
11.	KARNATAKA	Principal Chief Conservator of Forests (HoFF), Government of Karnataka Department of Forest, Aranya Bhawan, 4 th Floor, 18 th Cross, Malleshwaram, Bengaluru – 560003

12.	KERALA	Principal Chief Conservator of Forests, Kerala Forest Department, Forests Headquarters, Vazuthacaud, Thiruvananthapuram, (Kerala) - 695 014
13.	MADHYA PRADESH	Principal Chief Conservator of Forests, Head of Forest Force, Madhya Pradesh Forest Department, Satpuda Bhawan, 1st Floor, Bhopal-462006
14.	MAHARASHTRA	Principal Chief Conservator of Forests (HoFF) M. S. Nagpur, Maharashtra Forest Department, Government of Maharashtra, Van Bhawan, Ramgiri Road, Civil Lines, Nagpur -440 001,
15.	MANIPUR	Principal Chief Conservator of forests, Forest Head Office, Sanjenthong, Government of Manipur Imphal, (Manipur) – 795001
16.	MEGHALAYA	Principal Chief Conservator of Forests, Government of Meghalaya, Department of Forests, Sylvan House, Lower Laichumiere, Risa Colony, SHILLONG - 793 001.
17.	MIZORAM	Principal Chief Conservator of Forests, Govt. of Mizoram, Tuikhuatlamg, Aizwal, Mizoram-796001.
18.	NAGALAND	Principal Chief Conservator of forests, HoFF, Department of Forest, Ecology, Environment and Wildlife, Government of Nagaland, Kohima, (Nagaland) - 797001
19.	ODISHA	Principal Chief Conservator of Forests, Government of Odisha, Department of Forests, Plot No. GD-2/12, Aranya Bhawan, Chandrashekharpur, Bhubaneswar – 751 023
20.	PUNJAB	Principal Chief Conservator of Forests (HoFF), Department Of Forests & Wildlife Preservation, Forest Complex, Sector - 68, Mohali-160062 Punjab
21.	RAJASTHAN	Principal Chief Conservator of Forests, HoFF, Rajasthan Forest Department, Government of Rajasthan, Van Bhawan, Vaniki Path, Jaipur, (Rajasthan) – 302 005
22.	SIKKIM	Principal Chief Conservator of Forests-cum Secretary, Government of Sikkim, Department of Forest, Environment and Wildlife Management, Government of Sikkim, Forest Secretariat Deorali - 737102 Gangtok, East Sikkim

23.	TAMIL NADU	Principal Chief Conservator of Forests & HoFF, Department of Forests, Government of Tamil Nadu , No. 1, Jeenis Road, Panagal Maligai Building, Saidapet, Chennai – 600015
24.	TELENGANA	Principal Chief Conservator of Forests & Hoff, Telangana Forest Department, Government of Telangana, Aranya Bhawan, Saifabad, Hyderabad – 500 001
25.	TRIPURA	Principal Chief Conservator of Forests, Tripura, Aranya Bhawan, Pandit Nehru Complex, PO- Kunjaban, Agartala-799006
26.	UTTARAKHAND	Principal Chief Conservator of Forests, Department of Environment Forests, Government of Uttarakhand, 87, Rajpur Road, Dehradun-248001, Uttarakhand
27.	UTTAR PRADESH	Principal Chief Conservator of Forests, Govt. of Uttar Pradesh, 17, Rana Pratap Marg, Lucknow, (Uttar Pradesh) – 226 001
28.	WEST BENGAL	Principal Chief Conservator of forests (HoFF), Department of Forests, Government of West Bengal, Aranya Bhawan, Block No. LA-10A, Sector III, Salt lake City, Kolkata– 700098
29.	ANDAMAN AND NICOBAR ISLANDS	Principal Chief Conservator of Forests, Andaman & Nicobar Islands, Van Sadan, Haddo, P.O., Por Blair - 744102
30.	CHANDIGARH	Chief Conservator of Forests, Chandigarh Administration, Sector-9, Chandigarh- 160 001
31.	DAMAN, DIU AND DADAR, NAGAR HAVELI	CCF, U.T. of Daman & Diu and Dadra & Nagar Haveli, Fort Area Secretariat, Silvassa- 396 230
32.	DELHI	Add. Principal Chief Conservator of Forests, Department of Forest and Wildlife, 2nd Floor, A-Block, Vikas Bhawan, I.P. Estate, New Delhi- 110002
33.	JAMMU & KASHMIR	Principal Chief Conservator of Forests, Government of Jammu & Kashmir, Van Bhawan, Below Gumat, Jammu Tavi, Jammu-180001 J&K
34.	LADAKH	The Chief Conservator of Forests, 5H2G+FPQ, Leh, Ladakh-194101
35.	LAKSHDWEEP	

		Deputy Conservator of Forests, Lakshadweep Administration, Department of Environment and Forest, Kavaratti Island- 682555
36.	PUDUCHERRY	Directorate of Forest and Wildlife, Mullaiagam Forest Campus, Cuddalore Main Road, Puducherry - 605 001.

List of all Regional Directors with address.

S.No.	RDs Name	Address	Phn. No.
1.	Regional Directorate - Bengaluru	A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru-560079,	080-23233739, 23233827
2.	Regional Directorate – Bhopal	Parivesh Bhawan, Paryavaran Parisar E-5, Arera Colony, Bhopal-462016	0755-2775385, 2775386,
3.	Regional Directorate - Chandigarh	BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh – 160047	
4.	Regional Directorate – Chennai	No. 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy Chennai, Tamil Nadu - 600032	044-29998683, 29567019
5.	Regional Directorate – Kolkata	‘South end Conclave’ Block-502, 5th & 6th Floor, 1582, Razidanga, Main Road, Kolkata- 700107	033-2441 6634 / 4289 / 4677 / 6003,
6.	Regional Directorate - Lucknow	PICUP Bhawan, Vibhuti Khand, Gomti Nagar,Lucknow - 226010	0522-4087600,
7.	Regional Directorate – Pune	Survey No. 110, Dhankude Multi Purpose Hall, Baner Road, Baner, Pune - 411045	
8.	Regional Directorate – Shillong	Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001	
9.	Regional Directorate - Vadodara	Parivesh Bhawan, Opp. Ward No. 10 VMC Office Subhanpura, Vadodara – 390 023	0265 – 2392603-04,



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

No-CM-13011/38/2025-LAW-HO-CPCB-HO

Reminder-I
October 10, 2025

To,

The Principal Chief Conservator of Forests/Chief Conservator of Forests
SPCBs/PCCs (As per list-I)

**Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of
Deepika Khari versus State of U.P. & Ors.**

Reference: 1. Hon'ble NGT Order dated 10.09.2025

2. CPCB Letters of even no. dated 24.09.2025

Madam/Sir,

This is with reference to CPCB's letter of even number dated 24.09.2025 (copy enclosed), wherein CPCB had requested that information pertaining to each State and Union Territory having forest with respect to the aspects highlighted in the orders passed by the Hon'ble NGT in Original Application No. 425/2023 in the matter of *Deepika Khari vs. State of U.P. & Ors.*, be uploaded on the website of the concerned State/UT Forest Department.

The requisite information, along with the link to the website where it has been uploaded by the Forest Department, may kindly be provided to this office. However, as of date, the requested information has not been received by CPCB.

In view of the above, and to ensure timely compliance with the Hon'ble NGT Order dated 10.09.2025, it is once again requested that the action taken report, along with the link of the website where the requisite information has been uploaded by the Forest Department, be furnished by 13.10.2025 to the following email IDs on an urgent basis:

- ckdxit.cpcb@nic.in
- upcl.cpcb@gov.in

For any queries, please contact Dr. C. K. Dixit, Scientist 'D' at 9140622063.

Encl.: as above

Yours faithfully,

(Sharandeep Singh)
Additional director & Head (UPC-I)

Copy to:

1. All CPCB Regional Directorates
(As per List-II)

: For kind information and following up
with the concerned agency, as above, in
your jurisdiction, please

10.10.2025
(Sharandeep Singh)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.
Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

List-I

List of Principal Chief Conservator of Forests/ Chief Conservator of Forests

S.No.	<u>State/UT</u>	<u>Office Address</u>
1.	ANDHRA PRADESH	Principal Chief Conservator of Forests (HoFF), Andhra Pradesh Forest Aranya Bhavan, P.V.S. Land Mark, Near APIIC Towers, Mangalagiri, Guntur District, Andhra Pradesh -522503,
2.	ARUNACHAL PRADESH	Principal Chief Conservator of Forests and Principal Secretary(E&F), Government of Arunachal Pradesh, ITANAGAR - 791 111.
3.	ASSAM	Principal Chief Conservator of Forests, Head of Forest Force, Aranya Bhawan, Panjabari, Guwahati, 781037, Assam
4.	CHHATTISGARH	Principal Chief Conservator of Forests (HoFF), Chhattisgarh Forest Department, Jai Raod, Aranya Bhawan Raipur (C.G.)- 492 007
5.	GUJARAT	Principal Chief Conservator of Forests, Government of Gujarat, Department of Forests, Aranya Bhavan, Block No. A/3, Near 'Ch' Circle, Opp. ST. Xaviers High School, Sector-10/A, Gandhi Nagar, Gujarat- 382010
6.	HARYANA	Principal Chief Conservator of Forests (HoFF) Department of E&F, Govt. of Haryana, Van Bhawan, Sector-6, Plot no. C- 18,Panchkula – 134109 (Haryana)
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14.	MEGHALAYA	Principal Chief Conservator of Forests, Government of Meghalaya, Department of Forests, Sylvan House, Lower Laichumiere, Risa Colony, SHILLONG - 793 001.
15.	NAGALAND	Principal Chief Conservator of forests, HoFF, Department of Forest, Ecology, Environment and Wildlife, Government of Nagaland, Kohima, (Nagaland) - 797001
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17.	PUNJAB	Principal Chief Conservator of Forests (HoFF), Department Of Forests & Wildlife Preservation, Forest Complex, Sector - 68, Mohali-160062 Punjab
18.	RAJASTHAN	Principal Chief Conservator of Forests, HoFF, Rajasthan Forest Department, Government of Rajasthan, Van Bhawan, Vaniki Path, Jaipur, (Rajasthan) - 302 005
19.	SIKKIM	Principal Chief Conservator of Forests-cum Secretary, Government of Sikkim, Department of Forest, Environment and Wildlife Management, Government of Sikkim, Forest Secretariat Deorali - 737102 Gangtok, East Sikkim
20.	TAMIL NADU	Principal Chief Conservator of Forests & HoFF, Department of Forests, Government of Tamil Nadu ,

		No. 1, Jeenis Road, Panagal Maligai Building, Saidapet, Chennai – 600015
21.	TELENGANA	Principal Chief Conservator of Forests & Hoff, Telangana Forest Department, Government of Telangana, Aranya Bhawan, Saifabad, Hyderabad – 500 001
22.	TRIPURA	Principal Chief Conservator of Forests, Tripura, Aranya Bhawan, Pandit Nehru Complex, PO-Kunjaban, Agartala-799006
23.	UTTARAKHAND	Principal Chief Conservator of Forests, Department of Environment Forests, Government of Uttarakhand, 87, Rajpur Road, Dehradun-248001, Uttarakhand
24.	UTTAR PRADESH	Principal Chief Conservator of Forests, Govt. of Uttar Pradesh, 17, Rana Pratap Marg, Lucknow, (Uttar Pradesh) – 226 001
25.	WEST BENGAL	Principal Chief Conservator of forests (HoFF), Department of Forests, Government of West Bengal, Aranya Bhawan, Block No. LA-10A, Sector III, Salt lake City, Kolkata– 700098
26.	CHANDIGARH	Chief Conservator of Forests, Chandigarh Administration, Paryavaran Bhawan Building 2 nd Floor, Sector-19B, Madhya Marg, Chandigarh-160019
27.	DAMAN, DIU AND DADAR, NAGAR HAVELI	CCF, U.T. of Daman & Diu and Dadra & Nagar Haveli, Fort Area Secretariat, Silvassa- 396 230
28.	JAMMU & KASHMIR	Principal Chief Conservator of Forests, Government of Jammu & Kashmir, Van Bhawan, Below Gumat, Jammu Tavi, Jammu-180001 J&K
29.	LAKSHDWEEP	Deputy Conservator of Forests, Lakshadweep Administration, Department of Environment and Forest, Kavaratti Island- 682555
30.	PUDUCHERRY	Directorate of Forest and Wildlife, Mullaiaagam Forest Campus, Cuddalore Main Road, Puducherry - 605 001.

List-II

List of all Regional Directors with address.

S.No.	RDs Name	Address
1.	Regional Directorate - Bengaluru	A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru-560079,
2.	Regional Directorate – Bhopal	Parivesh Bhawan, Paryavaran Parisar E-5, Arera Colony, Bhopal-462016
3.	Regional Directorate - Chandigarh	BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh – 160047
4.	Regional Directorate – Chennai	No. 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy Chennai, Tamil Nadu - 600032
5.	Regional Directorate – Kolkata	‘South end Conclave’ Block-502, 5th & 6th Floor, 1582, Razidanga, Main Road, Kolkata- 700107
6.	Regional Directorate - Lucknow	PICUP Bhawan, Vibhuti Khand, Gomti Nagar,Lucknow - 226010
7.	Regional Directorate – Pune	Survey No. 110, Dhankude Multi-Purpose Hall, Baner Road, Baner, Pune - 411045
8.	Regional Directorate – Shillong	Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001
9.	Regional Directorate - Vadodara	Parivesh Bhawan, Opp. Ward No. 10 VMC Office Subhanpura, Vadodara – 390 023



Through Email

Reminder-II

October 15, 2025

No-CM-13011/38/2025-LAW-HO-CPCB-HO

To,

The Principal Chief Conservator of Forests/Chief Conservator of Forests
SPCBs/PCCs (As per list-I)

**Subject: Reminder - Hon'ble NGT Original Application No. 425/2023 in the matter of
Deepika Khari versus State of U.P. & Ors.**

Reference: 1. Hon'ble NGT Order dated 10.09.2025

2. CPCB Letters of even no. dated 24.09.2025 & 10.10.2025

Madam/Sir,

This is with reference to CPCB's letters of even number dated 24.09.2025 & 10.10.2025 (copy enclosed), wherein CPCB had requested that information pertaining to each State and Union Territory having forest with respect to the aspects highlighted in the orders passed by the Hon'ble NGT in Original Application No. 425/2023 in the matter of *Deepika Khari vs. State of U.P. & Ors.*, be uploaded on the website of the concerned State/UT Forest Department.

The requisite information, along with the link to the website where it has been uploaded by the Forest Department, may kindly be provided to this office. However, as of date, the requested information has not been received by CPCB.

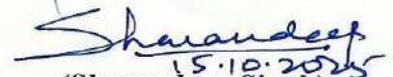
In view of the above, and to ensure timely compliance with the Hon'ble NGT Order dated 10.09.2025, it is once again requested that the action taken report, along with the link of the website where the requisite information has been uploaded by the Forest Department, be furnished by 16.10.2025 to the following email IDs on an urgent basis:

- ckdixit.cpcb@nic.in
- upcl.cpcb@gov.in

For any query, please contact Dr. C. K. Dixit, Scientist 'D' at 9140622063.

Encl.: as above

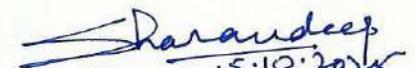
Yours faithfully,


(Sharandeep Singh)

Additional director & Head (UPC-I)

Copy to:

2. All CPCB Regional Directorates (As per List-II) : For kind information and following up with the concerned agency, as above, in your jurisdiction, please


(Sharandeep Singh)

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.
Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

List-I

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S.No.	<u>State/UT</u>	<u>Office Address</u>
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2.	ARUNACHAL PRADESH	Principal Chief Conservator of Forests and Principal Secretary(E&F), Government of Arunachal Pradesh, ITANAGAR - 791 111.
3.	ASSAM	Principal Chief Conservator of Forests, Head of Forest Force, Aranya Bhawan, Panjabari, Guwahati, 781037, Assam
4.	CHHATTISGARH	Principal Chief Conservator of Forests (HoFF), Chhattisgarh Forest Department, Jai Raod, Aranya Bhawan Raipur (C.G.)- 492 007
5.	GUJARAT	Principal Chief Conservator of Forests, Government of Gujarat, Department of Forests, Aranya Bhavan, Block No. A/3, Near 'Ch' Circle, Opp. ST: Xaviers High School, Sector-10/A, Gandhi Nagar, Gujarat- 382010
6.	HARYANA	Principal Chief Conservator of Forests (HoFF) Department of E&F, Govt. of Haryana, Van Bhawan, Sector-6, Plot no. C- 18,Panchkula – 134109 (Haryana)
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8.	JHARKHAND	Principal Chief Conservator of Forest & Head of the Forest Force (HoFF) Forests,Environment and Climate Change Department, Van Bhawan, Doranda,Ranchi, Jharkhand-834002
9.	KARNATAKA	Principal Chief Conservator of Forests (HoFF), Government of Karnataka Department of Forest, Aranya Bhawan, 4 th Floor, 18 th Cross, Malleswaram, Bengaluru – 560003

10.	KERALA	Principal Chief Conservator of Forests, Kerala Forest Department, Forests Headquarters, Vazuthacaud, Thiruvananthapuram, (Kerala) - 695 014
11.	MADHYA PRADESH	Principal Chief Conservator of Forests, Head of Forest Force, Madhya Pradesh Forest Department, Satpuda Bhawan, 1st Floor, Bhopal-462006
12.	MAHARASHTRA	Principal Chief Conservator of Forests (HoFF) M. S. Nagpur, Maharashtra Forest Department, Government of Maharashtra, Van Bhawan, Ramgiri Road, Civil Lines, Nagpur -440 001,
13.	MEGHALAYA	Principal Chief Conservator of Forests, Government of Meghalaya, Department of Forests, Sylvan House, Lower Laichumiere, Risa Colony, SHILLONG - 793 001.
14.	ODISHA	Principal Chief Conservator of Forests, Government of Odisha, Department of Forests, Plot No. GD-2/12, Aranya Bhawan, Chandrashekharapur, Bhubaneshwar - 751 023
15.	PUNJAB	Principal Chief Conservator of Forests (HoFF), Department Of Forests & Wildlife Preservation, Forest Complex, Sector - 68, Mohali-160062 Punjab
16.	SIKKIM	Principal Chief Conservator of Forests-cum Secretary, Government of Sikkim, Department of Forest, Environment and Wildlife Management, Government of Sikkim, Forest Secretariat Deorali - 737102 Gangtok, East Sikkim
17.	TAMIL NADU	Principal Chief Conservator of Forests & HoFF, Department of Forests, Government of Tamil Nadu, No. 1, Jeenis Road, Panagal Maligai Building, Saidapet, Chennai - 600015
18.	TELENGANA	Principal Chief Conservator of Forests & Hoff, Telangana Forest Department, Government of Telangana, Aranya Bhawan, Saifabad, Hyderabad - 500 001
19.	UTTARAKHAND	Principal Chief Conservator of Forests, Department of Environment Forests, Government of Uttarakhand, 87, Rajpur Road, Dehradun-248001, Uttarakhand

20.	UTTAR PRADESH	Principal Chief Conservator of Forests, Govt. of Uttar Pradesh, 17, Rana Pratap Marg, Lucknow, (Uttar Pradesh) – 226 001
21.	WEST BENGAL	Principal Chief Conservator of forests (HoFF), Department of Forests, Government of West Bengal, Aranya Bhawan, Block No. LA-10A, Sector III, Salt lake City, Kolkata– 700098
22.	CHANDIGARH	Chief Conservator of Forests, Chandigarh Administration, Paryavaran Bhawan Building 2 nd Floor, Sector-19B, Madhya Marg, Chandigarh-160019
23.	JAMMU & KASHMIR	Principal Chief Conservator of Forests, Government of Jammu & Kashmir, Van Bhawan, Below Gumat, Jammu Tawi, Jammu-180001 J&K
24.	LAKSHDWEEP	Deputy Conservator of Forests, Lakshadweep Administration, Department of Environment and Forest, Kavaratti Island- 682555
25.	PUDUCHERRY	Directorate of Forest and Wildlife, Mullaiaagam Forest Campus, Cuddalore Main Road, Puducherry - 605 001.

List- II

List of all Regional Directors with address.

S.No.	RDs Name	Address
1.	Regional Directorate - Bengaluru	A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru-560079,
2.	Regional Directorate – Bhopal	Parivesh Bhawan, Paryavaran Parisar E-5, Arera Colony, Bhopal-462016
3.	Regional Directorate - Chandigarh	BSNL Telephone Exchange, 2nd Floor, Sector -49 C, Chandigarh – 160047
4.	Regional Directorate – Chennai	No. 40-E, 2nd Floor, BSNL Building, TVK Industrial Estate, CIPET Road, Guindy Chennai, Tamil Nadu - 600032
5.	Regional Directorate – Kolkata	‘South end Conclave’ Block-502, 5th & 6th Floor, 1582, Razidanga, Main Road, Kolkata- 700107
6.	Regional Directorate - Lucknow	PICUP Bhawan, Vibhuti Khand, Gomti Nagar,Lucknow - 226010
7.	Regional Directorate – Shillong	Opp. Government Press, Ground Floor, CTO Building, BSNL Shillong- 793001
8.	Regional Directorate - Vadodara	Parivesh Bhawan, Opp. Ward No. 10 VMC Office Subhanpura, Vadodara – 390 023

GOVERNMENT OF ASSAM
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS &
HEAD OF FOREST FORCE, ASSAM,
ARANYA BHAWAN, PANJABARI, GUWAHATI-781037

E Mail-hoff-assam@gov.in

No. FG.27/Forest Fire/2022

Dated Guwahati, the 22nd October/ 2025

To,

The Additional Director & Head (UPC-I)
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar
Delhi – 110032
(upcl.cpcb@gov.in , ckdixit.cpcb@nic.in)

Sub: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P & Ors.

Ref: CPCB Letter No-CM-13011/38/2025-LA W-HO-CPCB-HO dated 10-10-2025.

Sir,

With reference to the reference and letter cited above, the undersigned is directed to inform you that the requisite information as sought has been uploaded on the official website of the Assam Forest Department.

The link of the website where the information has been uploaded is as follows:
https://forest.assam.gov.in/sites/default/files/swf_utility_folder/departments/pccf_lipl_in_oid_4/menu/document/honble_ngt_original_application_no_425_2023_in_the_matter_of_deepika_khari_vs_state_of_up_ors_0.pdf

This is for favour of your kind information and necessary action.

Yours faithfully,



Planning Officer-II

O/o the Principal Chief Conservator of Forests &
Head of Forest Force, Assam.

Copy to the Special Chief Secretary to the Govt. of Assam, Environment, Forest & Climate Change Department, Dispur, Guwahati-06 for kind information.



Planning Officer-II

O/o the Principal Chief Conservator of Forests &
Head of Forest Force, Assam.

Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Sandeep Kumar <hoff-assam@gov.in >

Wed, 22 Oct 2025 3:50:46 PM +0530

To "upc1cpcb"<upc1.cpcb@gov.in>,"ckdixitcpcb"<ckdixit.cpcb@nic.in>

Cc "Mahendra Yadava"<scs.for@assam.gov.in>,"scsforestoffice"<scsforestoffice@gmail.com>

Please find the attachment and link below:

https://forest.assam.gov.in/sites/default/files/swf_utility_folder/departments/pccf_lipl_in_oid_4/menu/document/honble_ngt_original_application_no_425_2023_in_the_matter_of_deepika_khari_vs_state_of_up_or_0.pdf

**O/o. Principal Chief Conservator of Forests &
Head of Forests Force, Assam**

1 Attachment(s)

Honble NGT_0001.pdf

196.2 KB

Information on Forest Fire as detailed in O.A. No. 425/2023 pertaining to the UT of A&

CCF Territorial Circle Andaman and Nicobar Islands < ccft525@gmail.com >

Mon, 06 Oct 2025 4:46:42 PM +0530

To "ckdixit.cpcb"<ckdixit.cpcb@nic.in>,"upcl.cpcb"<upcl.cpcb@gov.in>

I am directed to forward herewith the link of the website in the matter of OA No. 425/2023 pertaining to the UT of A & N Islands providing requisite information uploaded by the Forest department as follow:

[https://forest.and.nic.in/docs/O.A.NO.4252023\(Deepika%20khari%20Vs%20State%20of%20UP\).docx](https://forest.and.nic.in/docs/O.A.NO.4252023(Deepika%20khari%20Vs%20State%20of%20UP).docx)

--

Warm Regards

**Chief Conservator of Forests(Territorial)
Department of Environment & Forests
Andaman& Nicobar Administration
Vansadan, Haddo, Port Blair
744102
Ph.03192-241874**

Letter No.286, Dated-06.10.2025

S. Chandrasekar < ccwlbihar@bihar.gov.in >

Mon, 06 Oct 2025 6:45:12 PM +0530

To "mscbcpb"<mscb.cpcb@nic.in>

Cc "ckdixitcpb"<ckdixit.cpcb@nic.in>,"upc1cpb"
<upc1.cpcb@gov.in>,"rdkolkatacpb"<rdkolkata.cpcb@gov.in>

Sir,

Please find the email and attached link:

<https://betastate.bihar.gov.in/forest/DyPageView?PageTitleID=10538>

S.Chandrasekar, I.F.S

Chief Conservator of Forest-cum-State Nodal Officer,
Environment & Climate Change,
Bihar, Patna

1 Attachment(s)

Letter No.286.pdf

448.9 KB



कार्यालय : प्रधान मुख्य वन संरक्षक, बिहार, पटना।
(जलवायु परिवर्तन संभाग)

तृतीय तल, अरण्य भवन, शहीद पीर अली खॉं मार्ग (साईडिंग रोड), शेखपुरा, पटना-800014
ई-मेल : ccwlbihar@bihar.gov.in

पत्रांक-पर्या०/जल०/परि०(मु०)-39/2025 - 286

प्रेषक,

एस० चन्द्रशेखर, भा०व०से०,
मुख्य वन संरक्षक-सह-राज्य नोडल पदाधिकारी,
पर्यावरण एवं जलवायु परिवर्तन,
बिहार, पटना।

सेवा में,

सदस्य सचिव,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
नई दिल्ली।

पटना/दिनांक- 06/10/2025

विषय:- Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari Versus State of U.P. & Ors में दिनांक-10.09.2025 को पारित आदेश के अनुपालन के संबंध में।

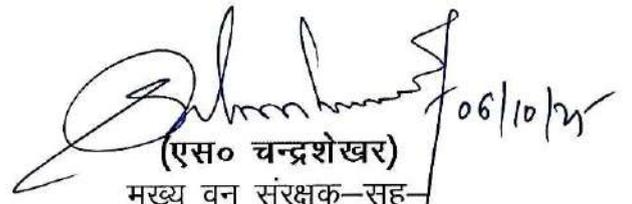
प्रसंग:- केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली का पत्रांक- No.-CM-13011/38/2025-LAW-HO-CPCB-HO, दिनांक-24.09.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में निदेशानुसार कहना है कि Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari Versus State of U.P. & Ors में दिनांक-10.09.2025 को पारित आदेश के अनुपालन में संबंधित सूचना/प्रतिवेदन को विभागीय वेबसाईट में अपलोड कर दिया गया है, जिसका लिंक <https://betastate.bihar.gov.in/forest/DyPageView?PageTitleID=10538> है।

अतः सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

विश्वासभाजन,

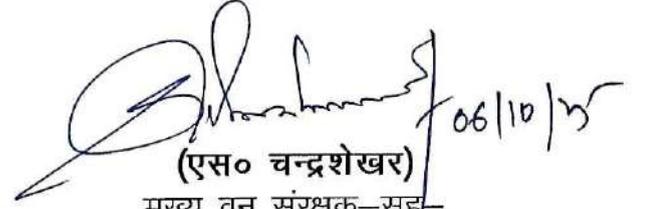

(एस० चन्द्रशेखर)
मुख्य वन संरक्षक-सह-
राज्य नोडल पदाधिकारी,
पर्यावरण एवं जलवायु परिवर्तन,
बिहार, पटना।

ज्ञापांक-...286

पटना/ दिनांक- 06/10/2025

प्रतिलिपि:- (1) Shri Sharandeep Singh, Additional Director & Head (UPC-I), केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(2) The Regional Director, Kolkata, South end Conclave, Block-502, 5th & 6th Floor, 1582, Razidanga, Main Road, Kolkata-700107 को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

 06/10/25
(एस० चन्द्रशेखर)

मुख्य वन संरक्षक-सह-
राज्य नोडल पदाधिकारी,
पर्यावरण एवं जलवायु परिवर्तन,
बिहार, पटना।

Re: Reminder- II, Most argent Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

CCF Chandigarh < cf.chandigarh@gmail.com >

Fri, 17 Oct 2025 10:31:14 AM +0530

To "UPC I"<upc1.cpcb@gov.in>,"rdchandigarh.cpcb"<rdchandigarh.cpcb@gov.in>
Cc "SHARANDEEP SINGH"<sharandeep.cpcb@nic.in>,"CHANDRA KANT DIXIT"
<ckdixit.cpcb@nic.in>,"JULI PATEL"<juli.cpcb@gov.in>

Sir,

Please refer to the trailing mail on the subject cited above.

In this regard, it is intimated that the Department of Forests & Wildlife, UT Chandigarh has already taken necessary action and the same has been conveyed to the Central Pollution Control Board vide this office letters No. FOR/2025/176 dated 08.04.2025 and FOR/2025/1156 dated 06.05.2025 respectively (copies attached).

The requisite information has also been uploaded on the website of the Department of Forests & Wildlife, UT Chandigarh. The updated link of the same is given below:
<https://chandigarhforest.gov.in/wp-content/uploads/2025/10/Forest-Fire-information-.pdf>

This is for information and necessary action please.

Regards,

**Office of Chief Conservator of Forests &
Chief Wildlife Warden, UT Chandigarh**

On Wed, 15 Oct 2025 at 17:54, CCF Chandigarh <cf.chandigarh@gmail.com> wrote:

Sir,

Please refer to the email dated 15th October, 2025, on the subject cited above.

In this regard, it is intimated that Department of Forests & Wildlife, UT Chandigarh has already taken action and the same has already been conveyed to Central Pollution Control Board vide this office letters No.FOR/2025/176 dated 8.4.2025 and FOR/2025/1156 dated 6.5.2025 respectively (copies attached) and the requisite information has also been uploaded on the website of the Department of Forest & Wildlife, UT Chandigarh. The link of the same is <https://chandigarhforest.gov.in/wp-content/uploads/2025/10/Forest-Fire-Information.pdf>

This is for information and necessary action please.

Office of Chief Conservator of Forests &
Chief Wildlife Warden, UT Chandigarh

--

**Regards,
Department of Forests and Wildlife,
UT Chandigarh**

Link regarding the information on Forest Fire in terms of Hon'ble NGT OA 425 of 2023 in matter of Deepika Khari vs State of Uttar Pradesh and Ors pertaining to the U.T. of Dadra & Nagar Haveli and Daman & Diu on the Department website.

Anand Jadhav <dcft-dnh@ddd.gov.in >

Mon, 13 Oct 2025 6:32:48 PM +0530

To "ckdixitcpcb"<ckdixit.cpcb@nic.in>,"upc1cpcb"<upc1.cpcb@gov.in>

Sir/Madam,

Please find Link regarding the information on Forest Fire in terms of Hon'ble NGT OA 425 of 2023 in matter of Deepika Khari vs State of Uttar Pradesh and Ors pertaining to the U.T. of Dadra & Nagar Haveli and Daman & Diu on the Department website as below:

[Forest Department of Dadra and Nagar Haveli and Daman and Diu | India](#)

Regards,
Deputy Conservator of Forests (T)
उप वन संरक्षक (प्रादेशिक)
U.T. of Dadra and Nagar Haveli,
संघप्रदेश दादरा एवं नगर हवेली/ D&NH
सिलवासा / Silvassa-396230
0260-2963693.



GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF FORESTS & WILDLIFE,
A-BLOCK, 2ND FLOOR, VIKAS BHAWAN,
IP ESTATE, NEW DELHI-110002.

F. (1) (2796)/Legal/HQ/25-26 / 8922-25

Date: 03.10.2025

To

The Add. Director & Head UPC-I
Central Pollution Control Board, MoEFCC, Govt. of India,
Parivesh Bhawan, East Arjun Nagar,
New Delhi - 110032

Sub.: Furnishing of information/details in compliance of directions of the Hon'ble NGT regarding forest fire in the State/UT in O.A. No. 425/2023 titled as *Deepika Khari vs. State of Uttarakhand & Ors.*- reg.

- Ref.:**
1. Hon'ble NGT Order dated 10.09.2025
 2. Letter No. CM-13011/38/2025-LAW-HO-CPCB-HO dated 24.09.2025, received by the office of Additional Director & Head UPC-I, Central Pollution Control Board (CPCB), MoEFCC, Govt. of India.
 3. Letter dated 19.06.2025 vide CM-13011/38/2025-LAW-HO-CPCB-HO, received by the office of Additional Director & Head UPC-I, Central Pollution Control Board (CPCB), MoEFCC, Govt. of India.

Respected Sir,

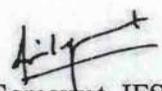
Apropos to the subject cited above and in compliance with the directions passed by the Hon'ble National Green Tribunal in O.A. No. 425/2023 titled *Deepika Khari v. State of Uttarakhand & Ors.*, the required information has already been furnished by letter no. F.8(41)/Forest/HQ/Plg./DisasterMgt./2020-21/3969-73 dated 20.06.2025 by the Department of Forest & Wildlife, Govt. of NCT of Delhi to your good office. The same is enclosed herewith as **Annexure-01** for further action at your end, as deemed appropriate.



Additionally, in pursuance to the letter no. *CM-13011/38/2025-LAW-HO-CPCB-HO* dated 24.09.2025, received by CPCB, the requisite information is duly uploaded on the website of Department of Forest & Wildlife, Govt. of NCT of Delhi and the relevant link is furnished below for ready reference:

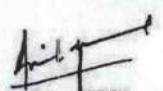
- <https://forest.delhi.gov.in/sites/default/files/Forest/circulars-orders/4252023.pdf>

This issues with approval of the Competent Authority.


(Amit Gemawat, IFS)
Dy. Conservator of Forests (P&M)

Copy for information:

1. PS to PCCF & HoD, Department of Forests and Wildlife, GNCTD
2. The Chief Conservator of Forests, Department of Forests and Wildlife, GNCTD.
3. Conservator of Forests, Department of Forests and Wildlife, GNCTD.


(Amit Gemawat, IFS)
Dy. Conservator of Forests (P&M)



GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILDLIFE
A-BLOCK, 2ND FLOOR, VIKAS BHAWAN, I.P ESTATE,
NEW DELHI - 110002.

F.8(41)/Forest/HQ/Plg./DisasterMgt./2020-21/3969-73

Date: 20/06/2025

To,

The Additional director & Head UPC-I
 Central Pollution Control Board, MoEFCC, Govt. of India,
 Parivesh Bhawan, East Arjun Nagar,
 New Delhi-I 10032

Sub: Submission of information in respect of Original Application No. 425/2023 in the matter of *Deepika Khari versus State U.P. & Ors in the Hon'ble NGT*- regarding.

Ref: 1. Letter No. CM-13011/38/2025-LAW-HO-CPB-HO/10151 dated 21.05.2025 from Central Pollution Control Board.

Respected Sir/Madam,

In reference to the subject cited above, I am directed to provide the information as under:

Prescribed Format for Information (for the period 2024-25)		
S.No.	Aspect	Details
1.	Name of the State/UT	Delhi.
2.	Number of forest fire incidents in 2024 in the State/UT	numbers of forest fire incidents occurred in 2024-25 under West Forest Division, DoFW, GNCTD.
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	
	Natural Forest Fire	Number of Forest fire Incidents No natural Forest fire occurred in NCT of Delhi during 2024-2025.
		Cause N/A
	Manmade Forest Fire	Number of Forest fire Incidents No manmade forest fire occurred in NCT of Delhi during 2024-2025
		Cause N/A

Prescribed Format for Information (for the period 2024-25)			
S.No.	Aspect		Details
	Others Forest Fire	Number of Forest fire Incidents	06
		Cause	Total 06 no of forest fire occurred in West Forest Division due to other causes like short circuit, open burning and dry biomass accumulation.
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		N/A
	Manmade Forest Fire		N/A
	Others Forest Fire		Immediate response involved containment measures through coordination with agencies such as Delhi-Fire Department and Delhi police.
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		Nil
	Manmade Forest Fire		Nil
	Others Forest Fire		<ul style="list-style-type: none"> • The regular monitoring /surveillance of the plantation areas are being carried out by the field officials for ensuring protection and watch & ward. • Fire-fighting training is provided time to time. • Application of technology such as Drone and GIS are used for regular monitoring of fire-prone areas. • Water storage points and access points are created to aid in forest fire prevention. • Digitization of fire lines and maintenance of existing fire lines is carried out. • Annual removal of fuel loads, including invasive species and dry biomass, is conducted.

Prescribed Format for Information (for the period 2024-25)			
S.No.	Aspect	Details	
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	Nil
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget Allocated	Nil
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget Allocated	Nil
		Adequacy of the amount	
		Mode of Utilization	
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		
	Natural Forest Fire	Total Budget to be Allocated	Nil
		Adequacy of the amount	
		Mode of Utilization	
	Manmade Forest Fire	Total Budget to be Allocated	Nil
		Adequacy of the amount	
		Mode of Utilization	
	Others Forest Fire	Total Budget to be Allocated	Nil

Prescribed Format for Information (for the period 2024-25)		
S.No.	Aspect	Details
	Adequacy of the amount	Nil
	Mode of Utilization	Nil

This issues with approval of the Competent Authority.



(Ankit Kumar, IFS)
Dy. Conservator of Forests (P&M)

Copy for information:

1. PS to PCCF & HOD, Department of Forests and Wildlife, GNCTD
2. The Chief Conservator of Forests, Department of Forests and Wildlife, GNCTD.
3. Conservator of Forests, Department of Forests and Wildlife, GNCTD.
4. Conservator of Forests (HQ), Department of Forests and Wildlife, GNCTD.



(Ankit Kumar, IFS)
Dy. Conservator of Forests (P&M)

1729

UPC I <upc1.cpcb@gov.in >

Mon, 06 Oct 2025 4:24:36 PM +0530

To "JULI PATEL" <juli.cpcb@gov.in>

==== Forwarded message =====

From: DCF Working Plan <dcfwf-forest.goa@nic.in>

To: "ckdixitpcb" <ckdixit.cpcb@nic.in>, "upc1pcb" <upc1.cpcb@gov.in>, "sharandeeppcb" <sharandeep.cpcb@nic.in>, "Member Secretary Goa State Pollution Control Board" <ms-gspcb.goa@nic.in>, "zobangalorepcb" <zobangalore.cpcb@nic.in>

Cc: "Deputy Conservator Of Forests Head Quarter" <dcfhq-forest.goa@nic.in>

Date: Mon, 06 Oct 2025 15:23:09 +0530

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors -reg.....

==== Forwarded message =====

Sir/Madam,

Please find enclosed the information pertaining to State of Goa in prescribed format along with Annexure I and Annexue II.

This is for information and necessary action please.

With Warm Regards,
Deputy Conservator of Forests,
Working Plan Division,
Altinho-Goa.

2 Attachment(s)

- Deepoka Khari NGT O.A. No. ...
1.5 MB
- W.jpeg
98.5 KB

**ATMANIRBHAR BHARAT
SWAYAMPURNA GOA**



**Government of Goa
Office of The Dy. Conservator of Forests
Working Plan Division
"Goa Van Bhawan"
Altinho Panaji Goa - 403 001
Email id : dcfwf-forest.goa@nic.in**

No. DCF(WP)/F.FIRE/ Part File /2025-26/ 737 Dated:- 06/10/2025

To,
The Additional Director and Head (UPC-I),
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change,
Parivesh Bhawan, East Arjun Nagar,
New Delhi - 110032.

**Sub: - Hon'ble NGT Original Application No. 425/2023 in the
matter of Deepika Khari versus State of U.P. & ors.**

**Ref. No.: CM-13011/38/2025-LAW-HO-CPCB-HO/5704 dated
24/09/2025**

Sir,

With reference to above cited subject and reference letter this is to inform you that Goa Forest Department had already uploaded requisite information on departmental website <https://forest.goa.gov.in>

The detail report along with Annexure I and Annexure II which were uploaded on departmental website are enclosed herewith for ready reference

Submitted for information and necessary action.

Encl: as above

Yours faithfully,

(D.G. Pednekar)

Dy. Conservator of Forests,
Working Plan Division,
Panaji- Goa.

Copy to :-

1. The Regional Director, MoEF&CC, A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar, Bengaluru-560079.
2. The Member Secretary, Goa Pollution Control Board, Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez Goa- 403511
3. The Dy. Conservator of Forest, Headquarter Altinho Panaji Goa for information

Phone No.:- 2492529

**"स्वच्छ भारत नितळ गोवा"
Towards greener & Cleaner Goa**

Prescribed Format for information

Sr. No.	Aspect	Details												
1.	Name of the State/UT	Goa State												
2.	Number of forest fire incidents in 2025 in the State/UT	10 Nos. of forest fire incidents in Notified forest area, which are in ground fire only.												
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)													
	Natural Forest Fire	Number of Forest Fire Incidents Cause												
	Manmade Forest Fire	Number of Forest Fire Incidents Cause												
	Others Forest Fire	Number of Forest Fire Incidents Cause												
		NIL												
		NIL												
		10 Nos.												
		Exact causes not known.												
4	Measures taken to remedy the damage caused by forest fires													
	Natural Forest Fire	Annexure - I												
	Manmade Forest Fire													
	Other Forest Fire													
5	Preventive measures proposed for 2025 and subsequent years													
	Natural Forest Fire	Annexure - II												
	Manmade Forest Fire													
	Other Forest Fire													
6	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization;	<p style="text-align: center;">2024-2025</p> <table border="1"> <thead> <tr> <th></th> <th>Budget Amount Allocated (Rs. In Lakhs)</th> <th>Expenditure (Rs. In Lakhs) till March 2025</th> </tr> </thead> <tbody> <tr> <td>CSS:FFPM</td> <td>4.425</td> <td>3.42</td> </tr> <tr> <td>CAMPA</td> <td>183.63</td> <td>180.80</td> </tr> <tr> <td>STATE</td> <td>135.33</td> <td>105.19</td> </tr> </tbody> </table>		Budget Amount Allocated (Rs. In Lakhs)	Expenditure (Rs. In Lakhs) till March 2025	CSS:FFPM	4.425	3.42	CAMPA	183.63	180.80	STATE	135.33	105.19
	Budget Amount Allocated (Rs. In Lakhs)	Expenditure (Rs. In Lakhs) till March 2025												
CSS:FFPM	4.425	3.42												
CAMPA	183.63	180.80												
STATE	135.33	105.19												

	Natural Forest Fire	Total Budget Allocated	Budget allocation not made separately for Natural, Manmade and Other forest Fire, Categories.		
		Adequacy of the amount			
		Mode of Utilization			
	Manmade Forest Fire	Total Budget Allocated			
		Adequacy of the amount			
		Mode of Utilization			
	Other Forest Fire	Total Budget Allocated			
		Adequacy of the amount			
		Mode of Utilization			
7	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2026, with details regarding the adequacy of the amount and modes of utilization.		2025-2026		
				Budget Amount Allocated (Rs. In Lakhs)	Expenditure (Rs. In Lakhs)
			CSS:FFPM	53.09	0
			CAMPA	151.98	6.83 (till August)
			STATE	140.97	38.24 (till August)
			<p>❖ Note:- Of (100%) i.e. Rs. 53.09 Lakhs, (60%) Rs. 31.85 Lakhs Central Share has been released. However, (40%) Rs. 21.24 lakhs of State share is yet to be released.</p>		
		Total Budget Allocated	Budget allocation not made separately for Natural, Manmade and Other forest Fire, Categories.		
		Adequacy of the amount			
		Mode of Utilization			
		Total Budget Allocated			
		Adequacy of the amount			
		Mode of Utilization			
		Total Budget Allocated			
		Adequacy of the amount			
		Mode of Utilization			

Measures taken by State Government to control Forest fire are as below;

- 1) A State Action plan on Forest Fire is in place for Goa, which act as guiding principle to deal with forest fire.
- 2) A state level monitoring committee headed by PCCF periodically reviews the inter department preparedness of the divisions/district administration/ fire department to manage the forest fire.
- 3) Pre fire season exercise like *fire line cutting, control burning, engagement of fire watchers, creation of infrastructure such as protection camp, watch tower etc* are undertaken in vulnerable areas to ward off the occurrence of forest fire incidence.
- 4) All the field divisions of the department are equipped with required tools, machineries as well-trained manpower for containing forest fire. SDMA and Fire department along with local bodies are kept on high alert for immediate intervention.
- 5) Awareness is created amongst the owners of cashew Orchard/farmers through Directorate of Agriculture by releasing Standard Operating Procedure (SOP) in vernacular language to control and manage fire kindled for cultural operations in cashew/horticultural orchard or paddy field, located near the forest areas.
 Awareness creation activity are conducted annually before summer sets in to sensitise the fringe communities about ill effects of fire and train them in assisting forest department as and when required.
- 6) The Goa Forest Department is a part of the near real time Forest Fire Alert System of Forest Survey of India, MoEF & CC, GOI, to get regular fire alerts from the FSI indicating the actual location of forest fire on near real time basis. It helps the field staff to locate and reach to fire spot within a short time and to douse the fire.
- 7) Setting up of Fire Control room on 24 x 7 basis during fire season to disseminate fire information at field level. Also toll free no 1926 has been made operational for public to inform fire incident/rescue operation to the Department.

Preventive measures proposed for 2025 and subsequent years are as below;

- 1) The Goa Forest Department is a part of the near real time Forest Fire Alert System of Forest Survey of India, MoEF & CC, GOI, to get regular fire alerts from the FSI indicating the actual location of forest fire on near real time basis.
- 2) Fire Control room on 24 x 7 basis is set up during fire season. Also toll free no 1926 is made available to the public to inform fire incident/rescue operation to the Department.
- 3) Automatic Weather Station have been installed to monitor climatic factors which influences occurrences of favourable conditions for forest fires.
- 4) All divisions (Territorial and Wildfire) have conducted Mock drill exercises alongwith other stakeholders departments such as Police, Panchayat, Fire & Emergency Services etc. to understand prevention and management of Forest fires.
- 5) The Standard Operating Procedure (SOP) in local vernacular languages prepared by Directorate of Agriculture were distributed amongst Cashew growers to prevent fire from cashew orchard exist on fringes of forest areas.
- 6) Public awareness programmes created on fire prevention and Management in forest area.

Fwd: Hon'ble NGT Original Application No. 452/2023 in the matter of Deepika Khari versus State of U.P & Ors.

Kavitha BV < kavitha.cpcb@nic.in >

Thu, 16 Oct 2025 12:20:33 PM +0530

To "UPC I" < upc1.cpcb@gov.in >

Cc "SHARANDEEP SINGH" < sharandeep.cpcb@nic.in >, "CHANDRA KANT DIXIT" < ckdixit.cpcb@nic.in >, "Arvindkumar Jha" < arvindjha.cpcb@gov.in >

Sir,

This office has followed up with the Forest Department, Gujarat w.r.t the orders of Hon'ble NGT in the matter of OA No. 452/2023 and we have got the information from them that they have uploaded the Hujarat Forest Fire Protection details in their website and the URL of the same is provided below, for teh needful:

<https://forests.gujarat.gov.in/state-fda-and-bamboo-mission.htm>

धन्यवाद/Thanking you

कविता . बी . वि / Kavitha . B. V
वैज्ञानिक 'E' / Scientist 'E'
क्षेत्रीय निदेशालय / Regional Directorate
केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board
(पर्यावरण , वन एवं जलवायु परिवर्तन मंत्रालय , भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, सुभानपुरा , वडोदरा - 390 023 (गुजरात)
Parivesh Bhawan, Subhanpura, Vadodara - 390 023 (Gujarat)

==== Forwarded message =====

From: Kavitha BV < kavitha.cpcb@nic.in >

To: "pccf-forest" < pccf-forest@gujarat.gov.in >

Cc: "membersecretarygpcb" < membersecretarygpcb@gmail.com >, "ms-gpcb" < ms-gpcb@gujarat.gov.in >, "uh-gpcb-p1br" < uh-gpcb-p1br@gujarat.gov.in >, "Arvindkumar Jha" < arvindjha.cpcb@gov.in >

Date: Fri, 03 Oct 2025 17:58:32 +0530

Subject: Hon'ble NGT Original Application No. 452/2023 in the matter of Deepika Khari versus State of U.P & Ors.

==== Forwarded message =====

Respected Sir,

Please find attached letter from CPCB, Delhi w.r.t the subject mentioned above. It is requested to arrange for necessary action to be taken to comply the directions issued by Hon'ble NGT as per the order dated 10.09.2025 and to provide the action taken report with the link of the website where requisite information uploaded by the Forest Department, to CPCB Delhi latest by 06.10.2025 through email (ckdixit.cpcb@nic.in & upc1.cpcb@gov.in) with a copy marked to undersigned. Copy of Hon'ble NGT's order dated 10.09.2025 is also attached for ready reference.

धन्यवाद/Thanking you

कविता . बी . वि / Kavitha . B. V
वैज्ञानिक 'E' / Scientist 'E'
क्षेत्रीय निदेशालय / Regional Directorate

1736

केंद्रीय प्रदूषण नियंत्रण बोर्ड /Central Pollution Control Board
(पर्यावरण , वन एवं जलवायु परिवर्तन मंत्रालय , भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, सुभानपुरा , वडोदरा - 390 023 (गुजरात)
Parivesh Bhawan, Subhanpura, Vadodara - 390 023 (Gujarat)

2 Attachment(s)

OA 425_2023_IN ward No. 41...
872 KB

NGT Order dated 10.09.2025.pdf
92.2 KB

Link of Forest Fire Data of J&K Forest Department available online on official website

Arun Sharma < aks-ict2018@jk.gov.in >

Wed, 15 Oct 2025 6:26:37 PM +0530

To "ckdixitcpcb"<ckdixit.cpcb@nic.in>,"upclcpcb"<upcl.cpcb@gov.in>

Cc "pccfjkforest"<pccfjkforest@gmail.com>

<https://forest.jk.gov.in/assets/pdf/jk%20forest%20fires%20data%2015%20Oct%202025.pdf>

With regards,

Arun Sharma (9419194965)
Technical Officer/ Web Administrator
J&K Forest Department

Fwd: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

4 emails

Debabrata Das <debabratadas.cpcb@gov.in >

Sat, 18 Oct 2025 12:09:38 PM +0530

To "CHANDRA KANT DIXIT"<ckdixit.cpcb@nic.in>,"UPC I"<upc1.cpcb@gov.in>

Cc "SHARANDEEP SINGH"<sharandeep.cpcb@nic.in>,"JULI PATEL"<juli.cpcb@gov.in>,"Mrinal Kanti Biswas"<mkbiswas.cpcb@nic.in>,"A TRIPATHI"<aktripathi.cpcb@nic.in>,"CPCB Kolkata"<rdkolkata.cpcb@gov.in>

Sir,

This office has followed up with the Forest Department, Jharkhand w.r.t the orders of Hon'ble NGT in the matter of OA No. 452/2023 and we have got the information from them that they have uploaded the Jharkhand Forest Fire Control Measures details in their website and the URL of the same is provided below, for the needful:

https://forest.jharkhand.gov.in/forest_fire_control_measures.aspx

सादर / Regards,

देबब्रत दास / Debabrata Das

वैज्ञानिक 'बी' / Scientist 'B'

क्षेत्रीय निदेशालय, कोलकाता / Regional Directorate, Kolkata

केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board

भारत सरकार / Government of India

मोबाइल / Mobile: +91 700 104 6716

यह ईमेल और इसके साथ प्रेषित कोई भी फ़ाइल गोपनीय है और केवल उस व्यक्ति या संस्था के उपयोग के लिए है जिसे यह संबोधित है।

This email and any files transmitted with it are confidential and intended solely for the use of the individual or entity to whom they are addressed.

==== Forwarded Message =====

From : mkbiswas.cpcb@nic.in

To : aktripathi.cpcb@nic.in, debabratadas.cpcb@gov.in

Date : Sat, 27 Sep 2025 20:34:07 +0530

Subject : Fwd: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

==== Forwarded Message =====

Please follow up

Fwd: Hon'ble NGT Original Application No. 425-2023 in the matter of Deepika Khari versus State of U.P. & Ors._0001

SHARANDEEP SINGH < sharandeep.cpcb@nic.in >

Fri, 17 Oct 2025 3:13:30 PM +0530

To "CHANDRA KANT DIXIT"<ckdixit.cpcb@nic.in>,"JULI PATEL"<juli.cpcb@gov.in>,"UPC I" <upc1.cpcb@gov.in>
Cc "Akanksha Verma"<akanksha.cpcb@supportgov.in>

=====
Forwarded message
=====

From: apccf frm <apccffrm@gmail.com>
To: <sharandeep.cpcb@nic.in>
Date: Thu, 16 Oct 2025 13:02:21 +0530
Subject: Hon'ble NGT Original Application No. 425-2023 in the matter of Deepika Khari versus State of U.P. & Ors._0001

=====
Forwarded message
=====

Sir

Please find the attached document.

Addl. Principal Chief Conservator of Forests,
(Forest Resource Management).
Karnataka Forest Department,
Bangalore.

With Warm Regards

Sharandeep Singh
Sct'E'
Divisional Head- UPC-I & PR
Central Pollution Control Board
Delhi-110032

1 Attachment(s)

Honble NGT Original Applicati...
319.6 KB

GOVERNMENT OF KARNATAKA

Office of the
Principal Chief Conservator of Forests,
(Head of Forest Force),



4th Floor, Aranya Bhavan,
Malleshwaram, 18th Cross,
Bengaluru-560003.

No. APCCF(FRM)/B5/WP/CR-137/2016-17

Dated: 06.10.2025

To,

Additional Director & Head UPC-I
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change,
Government of India.
Parivesh Bhawan, East Arjun Nagar,
New Delhi-110032.

Sir,

Sub: Hon'ble NGT Original Application No. 425/2023 in the matter of
Deepika Khari versus State of U.P. & Ors.

Ref: Your office letter No.CM-13011/38/2025-LAW-HO-CPCB-HO
dated 24.09.2025

With reference to your letter cited above and directions issued by Hon'ble National Green Tribunal (NGT) in its order dated 10.09.2025 in the matter of Original Application No. 425/2023 Deepika Khari versus State of U.P. & Ors. Hon'ble NGT, wherein it was requested to take necessary action to comply with the direction issued by Hon'ble NGT.

In this background, this is to state that the information pertaining to forest fire management has been uploaded on the website of the Forest Department and the copy of the link is as below;

[https://aranya.gov.in/aranyacms/\(S\(iztmlulq5zxpze52nutcfc\)\)/English/ForestFire.aspx](https://aranya.gov.in/aranyacms/(S(iztmlulq5zxpze52nutcfc))/English/ForestFire.aspx)

[https://aranya.gov.in/aranyacms/\(S\(hxftw4j4tooums2p4lwvtxbj\)\)/Kannada/ForestFireKannada.aspx](https://aranya.gov.in/aranyacms/(S(hxftw4j4tooums2p4lwvtxbj))/Kannada/ForestFireKannada.aspx)

This is for further needful.

Thanking You.

Yours Faithfully

Principal Chief Conservator of Forests,
(Head of Forest Force).

Copy to,

The Regional Director, CPCB, Regional Directorate- Bengaluru A-Block,
Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar,
Bangalore for information.

1741

CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in >

Mon, 06 Oct 2025 7:43:33 PM +0530

To "JULI PATEL" <juli.cpcb@gov.in>

Cc "Akanksha Verma" <akanksha.cpcb@supportgov.in>

=====
Forwarded message
=====

From: Chief Conservation of Forest <ccf-ladakh@ladakh.gov.in>

To: "ckdixitcpcb" <ckdixit.cpcb@nic.in>, "upc1cpcb" <upc1.cpcb@gov.in>

Date: Mon, 06 Oct 2025 16:37:03 +0530

Subject: Re: Hon'ble NGT OA No. 425/2023 in the matter of Deepika Khari versus State of U.P & Ors.

=====
Forwarded message
=====

----- On Mon, 06 Oct 2025 16:26:07 +0530 **Chief Conservation of Forest** <ccf-ladakh@ladakh.gov.in> wrote -----

Sir,

Kindly find the attachment reg. the above quoted subject. Also kindly note that the same information has also been updated on UT Ladakh Administration website <https://ladakh.gov.in/forest-ecology-environment-department/>

With regards,
O/o Chief Conservator of Forests,
Union Territory of Ladakh.

Sir,

Kindly find the attachment reg. the above quoted subject. Also kindly note that the same information has also been updated on UT Ladakh Administration website <https://ladakh.gov.in/forest-ecology-environment-department/>

With regards,
O/o Chief Conservator of Forests,
Union Territory of Ladakh.

1742



No. APCCF/Forest Fire/2025-26/ 390
Office of the Additional Principal/Chief Conservator of Forest
Union Territory of Ladakh

Leh, Ladakh, the 6th of October, 2025

To,

Dr. C.K. Dixit
Scientist 'D'
Central Pollution Control Board

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors.

Reference: CPCB letter dated 24/09/2025 to the office of CCF, UT Ladakh

Sir,

With reference to the above-mentioned subject and reference please find enclosed as Annexure 1 – the information from UT Ladakh i.e. (Leh Forest Division and Kargil Forest Division)

Yours faithfully,

Vishal V. Surve (IFS)
DCF(HQ)

Department of Forest, Ecology and Environment
Administration of UT Ladakh

Annexure – 1

LEH FOREST DIVISION**1. Status of Forest Fire Incidents (2022-2025):**

Date of Fire Incident	Name of Forest Area	Range	Area involved (Ha.)	No. of plants damaged
02-03-2022	Shey togar bagh	Leh	0.066	7200 nos. (Sbt)
10-06-2022	Chuchot Yokma	Leh	4.99	779 nos. (w/p)
22-06-2022	Chumik Tangmo	Nubra	0.375	543 nos. (sbt./w)
07-01-2023	Ghupuk water park	Leh	0.1	11 nos. (w/p) 23 sbt.
16-05-2024	Gulab Bagh	Leh	21.80	10461 nos. (w/p/ sbt.)

2. Preventive and Control Measures taken:

a) Frontline staff of Forest Division Leh have been registered with FSI forest fire alert system to recent real time SMS alert regarding occurrence of forest fire.

b) Fire Control Room Established- 1Nos. at Badami Bagh (Leh HQ)

c) Forest fire Control equipment purchased (2024-2025):

S.No.	Item Purchased	Nos.
1.	Ice Axe with shovels	15
2.	Safety Glass Goggles	15
3.	Climbing Helmet	15
4.	Respiratory filter full face mask	15
5.	Gloves leather	15
6.	Nose Mask	15
7.	Fire extinguisher	39
8.	Boot ankle leather	15
9.	Blanket 1*1 Mtr.	15
10.	Freeze fire iron Blade	15
11.	Ice Axe with shovel	15
12.	Fire Beaters	15

d) Fire lines created (2023-2025):

S.No.	Location	Clearing jungle including uprooting of rank vegetation, grass) Sqm	Formation of bund/trench by way of excavation of earth for fire line. Cum.
1.	Lakjung	12000	5350
2.	Akgyam	11420	3744
3.	Rongjuk	5500	1650
4.	Choglamsar	8460	2502
5.	Chuchot Yokma	4250	3375
		41630 (13877 meter)	16621 cum. (12312 meter)

e) Proposed Fire-line (CAMPA 2025-2026):

S.No.	Location	Geo- coordinates	Clearing jungle including uprooting of rank vegetation, grass) Sqm	Formation of bund/trench by way of excavation of earth for fire line. Cum.
1.	Jivetsal Choglamsar	34° 5'.26.2807"N 77°36'20.17"E	3189	1595
2.	Agling spituk Bagh	34° 6'.51.21"N 77°32'46.78"E	5283	2642
TOTAL			8472 Sqm.	4237 Cum.

KARGIL FOREST DIVISION**1. Status of Forest Fire Incidents (2022-2025):**

Date of Fire Incident	Name of Forest Area	Range	Area involved (Ha.)	No. of plants damaged
Nil	Nil	Nil	Nil	Nil

2. Preventive and Control Measures taken:

a) Forest fire Control equipment purchased (2021-2025):

S.No.	Items Purchased	Nos.
1.	Fire Extinguisher Ball	50
2.	Fire Extinguisher	25
3.	Fire Beater Stick	20
4.	Fire Suit Set	08
5.	Fire Safety Blanket	10
6.	Leaf Blower	5
7.	Fire Hose	04
8.	Fire Rake	10
9.	Safety Helmet	08

b) Fire-line created (CAMPA 2024-25):

S.No.	Location	Geo- coordinates	Uprooting rank vegetation and weeds by digging the area to a depth of 60 cm (Sqm)
1.	Damsna	34.171987° 75.939551°	2268
2.	Gongma Chuka Sankoo	34.288759° 75.966303°	549
3.	Yani Chuka Sankoo	34.289878° 75.966046°	549
4.	Tambis Bagh	34.412562° 76.052506°	750
5.	Bema Khumboo	34.337822° 75.964952°	291
TOTAL			4407

Fwd: Furnishing reply-Hon'ble NGT OA No. 425/2023 in the matter of Deepika Khari versus State of UP & Ors

CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in >

Wed, 15 Oct 2025 9:57:24 PM +0530

To "JULI PATEL"<juli.cpcb@gov.in>

Cc "Akanksha Verma"<akanksha.cpcb@supportgov.in>

==== Forwarded message =====

From: Department of Environment & Forest <myenvironment11@gmail.com>

To: <ckdixit.cpcb@nic.in>, <upcl.cpcb@gov.in>

Date: Wed, 15 Oct 2025 17:53:13 +0530

Subject: Furnishing reply-Hon'ble NGT OA No. 425/2023 in the matter of Deepika Khari versus State of UP & Ors

==== Forwarded message =====

Sir/Madam,

Please find the attachment.

With regards,
Department of Environment & Forest,
Kavaratti (HQ),
U.T. of Lakshadweep.

1 Attachment(s)

Adobe Scan 15-Oct-2025.pdf
1.1 MB



1746

लक्षद्वीप संघ राज्य क्षेत्र प्रशासन/U.T. of LAKSHADWEEP ADMINISTRATION
पर्यावरण एवं वन विभाग/Department of Environment & Forest
कवरत्ती द्वीप/Kavaratti Island – 682555
E-mail: lak-dcf@nic.in , lak-forest@utl.gov.in Ph: 04896 262592

F. No. 72/2/2023-E&F

Dated: 15.10.2025

To

Sharandeep Singh
The Additional Director & Head (UPC-I)
Central Pollution Control Board
Ministry of Environment, Forest and Climate Change
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.
E-mail: ckdixit.cpcb@nic.in , upcl.cpcb@gov.in

**Sub: - Furnishing reply -Hon'ble NGT Original Application No. 425/2023 in the matter of
Deepika Khari versus State of U.P. & Ors. -Reg.**

Ref: - Letter F.No. No-CM-13011/38/2025-LAW-HO-CPCB-HO dated 24.09.2025.

Sir,

Please refer to the letter at reference cited above regarding Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.* As directed by the Hon'ble NGT the required information regarding Forest fire incidents in U.T of Lakshadweep in prescribed format is prepared and uploaded in the website and the link of the same is https://lakshadweep.gov.in/notice_category/circulars. This is for kind information.

This is issued with the approval of Competent Authority

Yours faithfully

(P. Syed Shaik Koya)
Head Forestry Division

Report on Forest Fire incidents and preventive measures in Lakshadweep (2024-25)

Sl. No	Aspect		Details
1.	Name of the State/UT		U.T. of Lakshadweep
2.	Number of forest fire incidents in 2024 in the State/UT		NIL
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)		
	Natural Forest Fire	Number of Forest fire Incidents	NIL
		Cause	Not Applicable
	Manmade Forest Fire	Number of Forest fire Incidents	NIL
		Cause	Not Applicable
	Other Forest Fire	Number of Forest fire Incidents	NIL
		Cause	Not Applicable
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire		Not Applicable
	Manmade Forest Fire		Not Applicable
	Other Forest Fire		Not Applicable
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire		In Lakshadweep Forest fire incidences are negligible. However, regular patrolling is conducted to monitor the incidents of fires. Awareness generation programmes on important days like Environment Day, Wildlife week etc. for communities are conducted to educate the locals to mitigate forest fire.
	Manmade Forest Fire		
	Other Forest Fire		

Sl. No	Aspect		Details
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		No Forest fire incident has taken place in the U.T. of Lakshadweep during the year 2024.
	Natural Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Manmade Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Other Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization;		No Forest fire incident has taken place in the U.T. of Lakshadweep during the year 2025.
	Natural Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Manmade Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable
	Other Forest Fire	Total Budget Allocated	NIL
		Adequacy of the amount	Not Applicable
		Mode of utilization	Not Applicable


 (P. Syed Shank Koya)
 RFO & Head Forestry Division

Regarding Rti link

< bharat.gupta2005@gmail.com >

Fri, 17 Oct 2025 10:14:50 PM +0530

To "ckdixit.cpcb"<ckdixit.cpcb@nic.in>

Tags Not in Contacts

Kindly check the link below

https://mpforest.gov.in/admin/PDF/prescribed_format171025055742.pdf

Regards

Bharat Gupta

Fire Information website link at this office letter no 751 dt.19/03/2025

< ccfforestregulation@yahoo.com >

Fri, 17 Oct 2025 7:05:37 PM +0530

To "ckdixit.cpcb@nic.in"<ckdixit.cpcb@nic.in>,"upc1.cpcb@gov.in"<upc1.cpcb@gov.in>

Tags Not in Contacts

<http://mahaforest.gov.in/writereaddata/fckimagefile/FireInfo.pdf>

DCF (Forest Regulation)

Fwd: Hon'ble NGT Original Application no 425/2023 in the matter of Deepika Khari versus State of U.P & Ors.

CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in >

Fri, 10 Oct 2025 8:51:35 PM +0530

To "JULI PATEL"<juli.cpcb@gov.in>

Cc "Akanksha Verma"<akanksha.cpcb@supportgov.in>

==== Forwarded message =====

From: PCCF MANIPUR <pccfofficemanipur@gmail.com>

To: <ckdixit.cpcb@nic.in>, <upc1.cpcb@gov.in>

Date: Fri, 10 Oct 2025 17:02:19 +0530

Subject: Hon'ble NGT Original Application no 425/2023 in the matter of Deepika Khari versus State of U.P & Ors.

==== Forwarded message =====

Sir,

Kindly find the attached document below regarding the action taken report of NGT OA no 425/2023 in respect of Manipur State.

Thank You.

--

*Regards,
O/o PCCF, Manipur*

1 Attachment(s)

NGT_ATR_OA no 425 of 2023....
370.6 KB

Government of Manipur
Office of the Principal Chief Conservator of Forests & HoFF
Sanjenthong: Imphal

No. 8/3/2025/Forests

Imphal, the 10th October, 2025

To

The Additional Director & Head UPC-I
Central Pollution Control Board
Government of India

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of U.P. & Ors- reg.

Sir,

In inviting a reference to your letter No. CM-13011/38/2025-LAW-HO-CPCB-HO dt. 24.09.2025 on the above subject, I am to state that Action Taken Report has been uploaded on Department's website <https://forest.manipurforest.gov.in/announcement>

Submitted for kind information and necessary action.

Yours faithfully,



(R.K. Amarjit Singh)
CF and Nodal Officer Forest Fire
Government of Manipur

< alfredltpa@gmail.com >

Tue, 07 Oct 2025 3:27:34 PM +0530

To "ckdixit.cpcb"<ckdixit.cpcb@nic.in>,"juli.cpcb"<juli.cpcb@gov.in>

Tags Not in Contacts

In compliance to Hon'ble NGT court order dated 10.09.2025, office of PCCF, EF and CC, Mizoram uploaded essential information directed by the said court order in its official department's website. The following is the link for the uploaded document in the website.

<https://forest.mizoram.gov.in/post/essential-information-pertaining-to-control-of-forest-fires-in-respect-to-the-state-of-mizoram-as-per-honble-ngt-order-dt-10092025>

With regards

Alfred Laltanpuia
Assistant Conservator of Forests(Legal)
Office of Principal Conservator of Forests

Fwd: Subject: Action Taken Report-Nagaland| NGT OA No.425/2023| Upload Link & Prior Submission**CHANDRA KANT DIXIT** <ckdixit.cpcb@nic.in >

Tue, 14 Oct 2025 10:07:38 AM +0530

To "JULI PATEL" <juli.cpcb@gov.in>

Cc "Akanksha Verma" <akanksha.cpcb@supportgov.in>

===== Forwarded message =====

From: Khevito Kinimi <kvtokinimi1@gmail.com>

To: <ckdixit.cpcb@nic.in>

Date: Mon, 13 Oct 2025 14:01:35 +0530

Subject: Subject: Action Taken Report-Nagaland| NGT OA No.425/2023| Upload Link & Prior Submission

===== Forwarded message =====

Sir/Madam,

With reference to CPCB letter No.CM-13011/38/2025-LAW-HO-CPCB-HO/5681 dated.24 September 2025, this is to submit that the State of Nagaland has already furnished its report to the Hon'ble NGT through CPCB vide letter No. FG-3 /10/95 (Part-IV)/8012 dated 24 September 2025 from the office of the Principal Chief Conservator of Forest & Head of Forest Force, Nagaland. As advised, the report has also been uploaded on the official website of the Nagaland Forest Department at the following URL:

<http://forest.nagaland.gov.in/wp-content/uploads/2025/10/Nagaland-compliance-NGT-OA-No.4252023.pdf>

Kindly acknowledge receipt and take the same on record for compilation and submission before the Hon'ble National Green Tribunal.

Regards,

Sd/-

(Shri. Supongnukshi)IFS

Chief Conservator of Forests

Nagaland: Kohima

Attachment: Nagaland -compliance-NGT-OA-NO.-4252023. pdf (for ease of reference)

1 Attachment(s)

ATR-HonNGT original applicati...

1007.9 KB

1755
GOVERNMENT OF NAGALAND
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS
AND HEAD OF FOREST FORCE
NAGALAND: KOHIMA

NO:FG-3/01/2009/VOL.NO.III(PF)/3282

Dated: Kohima the 13th October 2025

To

Shri Sharandeeep Singh,
Additional Director & Head (UPC-I),
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change,
Government of India,
Parivesh Bhawan, East Arjun Nagar,
New Delhi – 110032.

Subject: Submission of Action Taken Report – Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari vs. State of U.P. & Ors.

Reference: Your office letter No. CM-13011/38/2025-LAW-HO-CPCB-HO/5681 dated 24.09.2025.

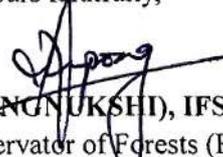
Sir,

With reference to the subject and letter cited above, I am directed to inform that the State of Nagaland has already submitted its report to the Hon'ble National Green Tribunal through the Central Pollution Control Board vide letter No. FG-3/10/95 (Part-IV)/8012 dated 24th March 2025 from this office.

As advised, the said report has been uploaded on the official website of the Nagaland Forest Department and can be accessed through the following URL:
<http://forest.nagaland.gov.in/wp-content/uploads/2025/10/Nagaland-compliance-NGT-OA-No.-4252023.pdf>

This is submitted for your kind information and necessary record.

Yours faithfully,


(SUPONGNUKSHI), IFS
Chief Conservator of Forests (EBR)
Nagaland: Kohima

Enclosure: As stated above.

NO:FG-3/01/2009/VOL.NO.III(PF)/3283

Dated: Kohima the 13th October 2025

Copy to:

1. Office copy

Fwd: Uploading of information of Forest Fire in Compliance with order dt. 10.09.2025 passed by Hon'ble NGT, PB in O.A. No.- 425/2023 in the matter of Deepika Khari Vrs State of U.P. and Ors.

CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in >

Thu, 16 Oct 2025 6:53:33 PM +0530

To "JULI PATEL"<juli.cpcb@gov.in>

Cc "Akanksha Verma"<akanksha.cpcb@supportgov.in>,"UPC I"<upc1.cpcb@gov.in>

==== Forwarded message =====

From: PSM ODISHA <psm.pccfodisha@gmail.com>

To: <ckdixit.cpcb@nic.in>, <upcl.cpcb@gov.in>

Date: Thu, 16 Oct 2025 17:38:54 +0530

Subject: Uploading of information of Forest Fire in Compliance with order dt. 10.09.2025 passed by Hon'ble NGT, PB in O.A. No.- 425/2023 in the matter of Deepika Khari Vrs State of U.P. and Ors.

==== Forwarded message =====

Find the attachment file, Thank You

1 Attachment(s)

Xerox Scan_16102025054454...

23.2 KB



STATE FOREST HEADQUARTERS, ODISHA
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS,
ARANYA BHAWAN, CHANDRASEKHARPUR, BHUBANESWAR-23
Mail - psm.pccfhoff@odisha.gov.in

Memo. 21164 1F(FU&FP) FP- 120/2024
Dated, Bhubaneswar the 16th October, 2025

To

The Additional Director and Head UPC - I
Central Pollution Control Board
Government of India, MoEF & CC

Sub:- Uploading of information of Forest Fire in Compliance with order dt. 10.09.2025 passed by Hon'ble NGT, PB in O.A. No – 425/2023 in the matter of Deepika Khari vrs State of U.P. and ors.

ReF:- Your letter No. CM-13011/38/2025-LAW-HO-CPCB-HO dt. 10.10.2025.

In inviting a reference to the above letter on the mentioned subject, it is to mention that the requisite information has been uploaded to the departmental website, and the link for the same is forwarded herewith for your kind information and necessary action.

The Link of the website is: - <https://odishaforest.in/>


Conservator of Forests
(P&SM)

Fwd: - Hon'ble NGT Original Application Number 425/2023 in the matter of Deepika Khari versus State of U.P. and Ors.

CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in >

Fri, 17 Oct 2025 10:50:45 AM +0530

To "JULI PATEL" <juli.cpcb@gov.in>

Cc "Akanksha Verma" <akanksha.cpcb@supportgov.in>

==== Forwarded message =====

From: punjabforest <pccfcomplex@gmail.com>

To: <upc1.cpcb@gov.in>, <ckdixit.cpcb@nic.in>

Cc: <forestworking205@gmail.com>

Date: Fri, 17 Oct 2025 09:46:30 +0530

Subject: - Hon'ble NGT Original Application Number 425/2023 in the matter of Deepika Khari versus State of U.P. and Ors.

==== Forwarded message =====

The above information already uploaded on the Punjab Forest Department Website. Link is agender

https://forest.punjab.gov.in/media/documents/Letter_dated_16.10.2025.pdf

Punjab Forest Complex,
Sahibzada Ajit Singh Nagar.

1 Attachment(s)

Letter dated 16.10.2025 addre...
39.6 KB

1759

**Government of Punjab,
Department of Forests & Wildlife Preservation, Punjab
O/o Principal Chief Conservator of Forests (HoFF), Punjab.
Forest Complex, Sector-68, Sahibjada Ajit Singh Nagar.
(Forest Working -III)**

To,

Sh. Sharandeep Singh
Additional Director and Head UPC-I
Central Pollution Control Board,
Ministry of Environment, Forest and Climate Change,
Govt of India,
Parivesh Bhawan East Arjun Nagar,
New Delhi-110032

**No. 8/293/25/FW-3/Meeting/I/1224099/2025
Dated 16-10-2025**

Subject:- Hon'ble NGT Original Application Number 425/2023 in the matter of Deepika Khari versus State of U.P. and Ors.

Reference:- Your letter No. CM13011/38/2025-LAW-HO-CPCB-HO/5684
Dated 24.09.2025

With reference to the above mentioned subject as per the direction issued by Hon'ble NGT vide order dated 05.05.2025 in OA No. 425/2023 the requisite reply of Punjab Forest Department is as under:

Sr. No.	Direction issued by Hon'ble NGT on 05.05.2025	Reply of Punjab Forest Department
5 (i)	Number of forest fires incidents which took place in the year 2024 in Uttarakhand;	As per the field reports 432 fire incidents have been reported during the year 2024-2025.
(ii)	Causes for the forest fires specified under the categories of natural, man-made or any other reason (the reason may be specified);	In State of Punjab, forest fires are generally natural/ man-made/ accidental ground fires.
(iii)	Measures taken to remedy the damage caused by the forest fires;	Following steps are being taken to control and prevent the forest fires:
(iv)	Preventive measures	

proposed to be taken for preventing forest fires during the year 2025 and the following years;

1. State Level Monitoring Committee of Forest Fires for effective Implementation of the National Action Plan on Forest Fire (NAPFF) has been constituted vide letter No. 11261-67 dated 28.01.2020.
2. Fire Zone Maps have been created to analyse forest fire vulnerability.
3. The mobile numbers of the officers and field staff have been registered on FSI website. On the receipt of SMS alerts from FSI Dehradun, immediate action is taken by the concerned field staff on the field.
4. Forest fire control rooms have been set up in each Division including Head Office of the department.
5. Purchasing of fire fighting equipment to mitigate forest fires.
6. Awareness generation among the general public with emphasis on the areas neighbouring forest etc. have been undertaken. Public notice is given in various newspapers to aware the General Public about the forest fires. Mobile numbers of the Divisional Forest Officers and land line numbers of the Forest Divisions are also published.
7. To prevent any incidence of forest fire, periphery of Protected Areas is maintained, fire watchers

1761

		are engaged for this task during fire season and coordination is maintained between stakeholder departments such as fire, police and district administration for a quick response.
(v)	Budget amount allocated for undertaking remedial measures for remedying the damage caused by the forest fires during the year 2024 with details regarding adequacy of the amount and modes of utilization; and	<ol style="list-style-type: none"> 1. During the year 2023-24 Rs. 100.28 lakhs were allocated under CAMPA Scheme and Rs. 99.74 lakhs were utilised. 2. During the year 2023-24 Rs. 61.32 lakhs were allocated under Forest Fire Prevention and Management Scheme (FFPM) and Rs. 41.47 lakhs were utilised.
(vi)	Budget amount to be allocated for taking remedial measures for controlling the forest fires during the year 2025.	<ol style="list-style-type: none"> 1. During the year 2024-25 Rs. 14.85 lakhs were allocated under CAMPA Scheme and Rs. 14.41 lakhs were utilised. 2. During the year 2024-25 Rs. 37.73 lakhs were allocated under Forest Fire Prevention and Management Scheme (FFPM) and Rs. 29.07 lakhs were utilised.

The above information has also been uploaded on the Punjab Forest Department website www.forest.punjab.gov.in

This is for your information and necessary action please.

PRINCIPAL CHIEF CONSERVATOR OF FOREST (HOFF)
16-10-2025

Fwd: NGT 425/2023**CHANDRA KANT DIXIT** <ckdixit.cpcb@nic.in >

Wed, 15 Oct 2025 11:07:41 AM +0530

To "JULI PATEL"<juli.cpcb@gov.in>

Cc "Akanksha Verma"<akanksha.cpcb@supportgov.in>

==== Forwarded message =====

From: <apccf.prot.forest@rajasthan.gov.in>

To: "ckdixit.cpcb@nic.in"<ckdixit.cpcb@nic.in>, "upc1.cpcb@gov.in"<upc1.cpcb@gov.in>, "cpcb.bhopal@gov.in"<cpcb.bhopal@gov.in>

Date: Thu, 09 Oct 2025 16:11:47 +0530

Subject: NGT 425/2023

==== Forwarded message =====

K C MEENA

APCCF (FOREST PROTECTION),

RAJASTHAN, JAIPUR

NEW-1:**Rajasthan Single Sign On (RajSSO)** - One Digital Identity (username and password) for various state government applications. Please register/ logon at <http://rajasthan.gov.in> and click "SSO Sign-in".

NEW-2: **RajMAIL** - FREE Govt. Email A/c (yourname@rajasthan.in). Download RAJMAIL mobile app from Google Play Store today and enjoy FREE Webmail Service with option to add Hindi Email address <आपकानाम@राजस्थान.भारत>

2 Attachment(s)

425-2025 deepika khari letter_...

56.1 KB

Adobe Scan 07 Oct 2025 (2) (...)

862.2 KB

कार्यालय प्रधान मुख्य वन संरक्षक, राजस्थान, जयपुर

क्रमांक: एफ. 16(एनजीटी.425 / 2023)व.सु. / प्र.मु.व.सं. /
निमित्त,

दिनांक

अतिरिक्त निदेशक एवं प्रमुख यूपीसी-1,
केन्द्रीय प्रदूषण नियन्त्रण बोर्ड,
वन, पर्यावरण एवं जलवायु परिवर्तन मंत्रालय,
नई दिल्ली।

विषय- माननीय राष्ट्रीय हरित अधिकरण ओ.ए. संख्या 425 / 2023 दीपिका
खारी बनाम उत्तर प्रदेश एवं अन्य।

सन्दर्भ:- केन्द्रीय प्रदूषण नियन्त्रण बोर्ड, वन, पर्यावरण एवं जलवायु परिवर्तन
मंत्रालय, नई दिल्ली का पत्र क्रमांक सीएम-13011 / 38 / 2025-
विधि-एचओ-सीपीसीबी-एचओ दिनांक 24.09.2025 के क्रम में।

महोदय

उपरोक्त विषयान्तर्गत संदर्भित पत्र के क्रम में निवेदन है कि माननीय राष्ट्रीय हरित अधिकरण ओ.ए. संख्या 425 / 2023 दीपिका खारी बनाम उत्तर प्रदेश एवं अन्य में आदेश दिनांक 10.09.2025 की पालना में सूचना प्रेषित की जा रही है तथा उपरोक्त सूचना विभागीय वेबसाइट पर अपलोड कर दी गई है। सूचना निम्नांकित लिंक <https://forest.rajasthan.gov.in/content/raj/forest/en/aboutus/departmental-wings/forest-protecton1/forest-fire-management-control.html> पर देखी जा सकती है।

भवदीय

(के.सी.मीणा)

अति. प्रधान मुख्य वन संरक्षक
(वन सुरक्षा), जयपुर

क्रमांक: एफ. 16(एनजीटी.425 / 2023)व.सु. / प्र.मु.व.सं. /

दिनांक

प्रतिलिपि क्षेत्रीय निदेशक, सीपीसीबी, क्षेत्रीय निदेशालय.-भोपाल, परिवेश भवन,
पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल-462016 को सूचनार्थ एवं आवश्यक
कार्यवाही हेतु प्रेषित है।

अति. प्रधान मुख्य वन संरक्षक
(वन सुरक्षा), जयपुर

Signature Not Verified

Digitally signed by Kailash Chand Meena

Designation : Additional Principal Chief Conservator of Forest (APCCF)

Date: 2025.10.09 15:00:01 IST

Reason: Approved

RajKaj Ref No.:
18239123

eSign 1.0



Prescribed Format for Information			
S.No.	Aspect	Details	
1.	Name of the State/UT	Rajasthan	
2.	Number of forest fire incidents in 2024 in the State/UT	5025	
3.	Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified)	In Rajasthan generally ground fire incidences occur mostly in southern part of state.	
	Natural Forest Fire	Number of Forest fire Incidents	5025
		Cause	-
	Manmade Forest Fire	Number of Forest fire Incidents	nil
		Cause	
	Others Forest Fire	Number of Forest fire Incidents	nil
		Cause	
4.	Measures taken to remedy the damage caused by forest fires		
	Natural Forest Fire	Most of the forest fire in Rajasthan are Ground/Surface fire in which ground vegetation get immolated.	
	Manmade Forest Fire	-	
	Others Forest Fire	-	
5.	Preventive measures proposed for 2025 and subsequent years		
	Natural Forest Fire	1. Creation and maintenance of fire lines 2. Engagement of fire watcher.	

Prescribed Format for Information

S.No.	Aspect		Details
			3. Purchase of firefighting equipment. 4. Training of staff and local people
	Manmade Forest Fire		-
	Others Forest Fire		-
6.	Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding the adequacy of the amount and modes of utilization;		
	Natural Forest Fire	Total Budget Allocated	During 2024-25 Rs.933.24 lakh allocated for forest fire management.
		Adequacy of the amount	This is Inadequate amount. Only Rs. 459.31 lakh available.
		Mode of Utilization	Creation and maintenance of fire lines
	Manmade Forest Fire	Total Budget Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-
	Others Forest Fire	Total Budget Allocated	-
		Adequacy of the amount	-
		Mode of Utilization	-
7.	Budget amount to be allocated for taking remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding the adequacy of the amount and modes of utilization."		

Prescribed Format for Information

S.No.	Aspect		Details
	Natural Forest Fire	Total Budget to be Allocated	For year 2025-26 an amount of Rs1000.00 lakh proposed.
		Adequacy of the amount	Inadequate
		Mode of Utilization	1. Creation and maintenance of fire lines 2. Engagement of fire watcher. 3. Purchase of firefighting equipment. 4. Training of staff and local people
Manmade Forest Fire	Forest	Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	
Others Forest Fire		Total Budget to be Allocated	
		Adequacy of the amount	
		Mode of Utilization	

Fwd: Website Link for information in compliance with Hon'ble NGT Order dated 10.09.2025 in O.A. No. 252/2023 - Deepila Khatri vs. State of UTs & Ors - reg.

< cftsikkim@gmail.com >

Sat, 18 Oct 2025 11:24:39 AM +0530

To "ckdixit.cpcb"<ckdixit.cpcb@nic.in>

Tags Not in Contacts

----- Forwarded message -----

From: **Conservator of Forests Territorial** <cftsikkim@gmail.com>

Date: Fri, Oct 17, 2025 at 5:18 PM

Subject: Website Link for information in compliance with Hon'ble NGT Order dated 10.09.2025 in O.A. No. 252/2023 - Deepila Khatri vs. State of UTs & Ors - reg.

To: <upc1.cpcb@gov.in>

Enclosed find herewith a copy pertaining to the above cited subject, please.



**Government of Sikkim
Sikkim EIACP HUB
Forest and Environment Department
Deorali, Gangtok737102**

Sikkim EIACP Hub (ENVIS Cell)
On Status of Environment & Its Related Issues
Email: sik@envis.nic.in
Web: http://sikenvis.nic.in

Ref. No: 1377/21/EIACP/FED

Date: 17.10.2025

To,
The Conservator of Forest (Territorial),
Forest and Environment Department,
Government of Sikkim,
Deorali, Gangtok



Subject: Website Link for information in compliance with Hon'ble NGT Order dated 10.09.2025 in O.A. No. 252/2023 – Deepila Khatri vs. State of UTs & Ors – reg.

Madam,

This is in response to your letter vide Ref. No. GoS/FED/FTC/713 dated 16.10.2025 on the subject matter cited above. The information related to forest fire prevention, management and control as submitted has been uploaded in Departmental websites. The links are provided as under;

1. Sikkim Forest and Environment Department's website:
Page Link: <http://sikkimforest.gov.in/Forest.htm>
PDF Link (Direct link):
<http://sikkimforest.gov.in/docs/Forestry/Sikkim%20Forest%20Fire%20Prevention,%20Management%20and%20Control%20Compliance%20with%20Hon'ble%20NGT%20Order.pdf>
2. Sikkim ENVIS Website:
Page Link: http://sikenvis.nic.in/Database/ForestResource_786.aspx
PDF Link (Direct link):
<http://sikenvis.nic.in/WriteReadData/UserFiles/file/Sikkim%20Forest%20Fire%20Prevention,%20Management%20and%20Control%20Compliance%20with%20Hon'ble%20NGT%20Order.pdf>

Submitted for kind information, please.

Yours sincerely,

Additional Director (ENVIS)
Forest and Environment Department
Government of Sikkim

Warm Regards

Sonam Choden Bhutia., IFS

1769

**Conservator of Forests
Territorial Circle
Forests & Environment Department
Government of Sikkim
Deorali, Gangtok**

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Warm Regards

**Sonam Choden Bhutia., IFS
Conservator of Forests
Territorial Circle
Forests & Environment Department
Government of Sikkim
Deorali, Gangtok**

Hon'ble NGT original Application No. 425/2023 in the matter of Deepika Khari versus State of U.p. & Ors-reg.

< ccfprotectiontripura@gmail.com >

Fri, 10 Oct 2025 12:53:27 PM +0530

To "ckdixit.cpcb"<ckdixit.cpcb@nic.in>,"upc.1.cpcb"<upc.1.cpcb@gov.in>

Tags Not in Contacts

Sir/Madam,

The required information has been uploaded to the official website of Tripura Forest Department and the uploaded documents may be accessed via the web link mentioned below:

<https://forest.tripura.gov.in/sites/default/files/documents/Uploading%20of%20relevant%20information%20in%20compliance%20of%20Hon%27ble%20NGT.pdf>

This is for your kind information and doing the needful please.

With regards

In-charge, Protection Section

FHQ, Tripura

--

Deputy Conservator of Forests(Protection)
Government of Tripura
O/O PCCF & HoFF

Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari versus State of Uttarakhand & Ors. reg.

< nodalforestfire.uk@gmail.com >

Fri, 17 Oct 2025 4:20:12 PM +0530

To "ckdixit.cpcb"<ckdixit.cpcb@nic.in>,"upc1.cpcb"<upc1.cpcb@gov.in>

Tags Not in Contacts

Respected Sir,

Please find the attached file as per above subject for your kind information and necessary action.

Website Link: <https://forest.uk.gov.in/forest-fire-info>

With Best Regards,

Chief Conservator of Forests,
Forest Fire & Disaster Management,
Uttarakhand, Dehradun.
Phone +91 135 2744559

Submission of additional information related.

PCCF HoFF WB < pccfhoff.office-wb@gov.in >

Thu, 16 Oct 2025 2:53:31 PM +0530

To "CHANDRA KANT DIXIT"<ckdixit.cpcb@nic.in>,"UPC I"<upc1.cpcb@gov.in>

Dear Sir/Madam,

Attached please find herewith the document related to Submission of additional information.

Thanks & Regards,

***Principal Chief Conservator of Forests,
Head of Forest Force,***

Directorate of Forests,
Government of West Bengal,
Aranya Bhaban, Block: LA/10A,
Sector-III, Saltlake City,
Kolkata-700106.
EPABX: 033 2335-7751/8581

1 Attachment(s)

Submission of additional info..pdf

852.1 KB



Government of West Bengal
Directorate of Forests

Office of the Principal Chief Conservator of Forests, Head of Forest Force
Aranya Bhawan, Block-LA-10A, Sector-III, Salt Lake City, Kolkata-700 106
Phone: (033) 2335 8581/7751, Fax: (033) 2335 8756, e-Mail: pccfhoff_office-wb@gov.in
Visit us at: www.westbengalforest.gov.in



No. 6600 /CS/LAW-7R-2(851)/2025

Dated: 15.10.2025

To: Mr. Sharandeep Singh,
Additional Director & Head (UPC-1),
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India
Parivesh Bhawan, East Arjun Nagar, New Delhi -110032.

Sub: Submission of additional information regarding Hon'ble NGT Original Application No. 425/2023 in the matter of Deepika Khari Vs. The State of U.P. & Others.

Ref: Your Office Letter No. CM -13011/38/2025-LAW-HO-CPCB-HO dated 10.03.2025.
(enclosed for ready reference)

Sir,

In continuation of letter no.613/CS/LAW/7R-2(851)/2025 dated 28.04.2025, it is stated as follows:

1. Occurrence of Forest Fire and its mitigation are regularly monitored by the CF, Working Plan & GIS who is the nodal officer for the Dept. of Forests, Government of West Bengal through Forest Fire Portal of Forest Survey of India.
2. The Nodal Officer having the master User ID & Password monitors Forest Fire regularly.
3. All Divisional Forest Officers also have their ID & Password for accessing the said Forest Fire Portal.
4. Any citizen can register their Mobile Number in the said Portal.
5. A total of 1962 nos. of citizens have already registered with Department of Forests, Govt. of West Bengal.
6. There is a toll free number being 18003453418 which appears in the website & may be used by any citizen.
7. The official website of the Forest Department is forest is <https://forest.wb.gov.in/>
8. The latest report of Forest Fire monitoring has been uploaded in said official website.

This instant report and the previous report may please be considered as compliance report.

Encl: As stated above

(Handwritten signature)
(Kana Talukder, IFS)

Principal Chief Conservator of Forests (Gen),
West Bengal.



No-CM-13011/38/2025-LAW-HO-CPCB-HO

March 10, 2025

To,

Principal Chief Conservator of forests (HoFF),
Department of Forests, Government of West Bengal,
Aranya Bhawan, Block No. LA-10A, Sector III,
Salt Lake City, Kolkata- 700098

Subject: Hon'ble NGT Original Application No. 425/2023 in the matter of *Deepika Khari versus State of U.P. & Ors.*

Reference: Hon'ble NGT Order dated 17-02-2025

Madam Sir,

This is in reference to the Hon'ble National Green Tribunal (NGT) order dated 17-02-2025 in Original Application No. 425/2023, titled *Deepika Khari versus State of U.P. & Ors.*, wherein the Hon'ble NGT passed the following direction:

Para 13: "The CPCB is directed to obtain, compile, and include in its reply/response the information with respect to the following aspects:

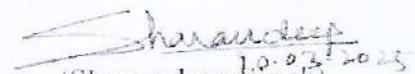
- i. State UT-wise number of forest fire incidents that took place in the year 2024 in entire India.
- ii. Causes for the forest fires, specified separately under the categories of natural, man-made, or any other reason (the reason may be specified);
- iii. Measures taken to remedy the damage caused by the forest fires;
- iv. Preventive measures proposed to be taken for preventing forest fires during the year 2025 and the following years;
- v. Budget amount allocated for undertaking remedial measures for remedying the damage caused by forest fires during the year 2024, with details regarding adequacy of the amount and modes of utilization;
- vi. Budget amount to be allocated for taking of remedial measures for remedying the damage caused by forest fires during the year 2025, with details regarding adequacy of the amount and modes of utilization."

In view of the above, it is requested that the above information in the format (format enclosed) may please be provided by March 21, 2025, to facilitate timely compilation and submission to the Hon'ble NGT within the stipulated timeframe. A soft copy of the same in MS word format may also be communicated to the following email IDs: ckdixit.cpcb@nic.in and upcl.cpcb@gov.in.

This issues with approval of the Competent Authority.

Encl.: as above

Yours faithfully,


(Sharandeep Singh)
10.03.2025

Additional director & Head (UPC-I)

Copy to

1. The Member Secretary,
West Bengal Pollution Control Board
Paribesh Bhawan, 10A, Block- LA, Sector
III, Salt Lake City, Calcutta, West Bengal -
700106 : For kind information and request to
follow-up with the concerned State
Forest Department for providing
information, as above, please.
2. The Regional Directorate - Kolkata
South end Conclave' Block-502, 5th & 6th
Floor, 1582, Razidanga, Main Road,
Kolkata- 700107 : For kind information and following up
with the concerned agency, as above, in
your jurisdiction, please